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PART IV

Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar, and of the High Court.
Papers extracted from the *Gazette of India* and Provincial Gazettes. Orders of Commandants of Volunteers Corps

HOME DEPARTMENT
NOTIFICATION*The 7th March 1945*

No. 1202-A.—The following notification, issued by the Government of India, Legislative Department, is republished for general information.

By order of the Governor
J. E. MAHER

*Additional Secretary to Government
New Delhi, 12th February 1945*

No. F.15-I/44-C.&G.—In accordance with the provisions of sub-rule (9) of rule 14 of the Council of State Electoral Rules, the name of the following candidate, who has been declared to be elected a Member of the said Council by the constituency mentioned opposite his name, is hereby published:—

Name	Constituency
Mr. M. Thirumala Row	Madras (Non-Muhammadan)

S. A. LAL
Joint Secy. to the Govt. of India

DEPARTMENT OF SUPPLY AND TRANSPORT
NOTIFICATIONS*The 7th March 1945*

No. 5245-S.T.—The following notification, issued by the Government of India in the Department of Industries and Civil Supplies, is republished for general information.

By order of the Governor
C. S. JHA

*Secretary to Government
New Delhi, 27th January 1945*

No. 90(54)-C/44—In pursuance of clause 9 of the Brass Utensils (Control) Order, 1944, and in supersession of the notification of the Government of India in the Department of Industries and Civil Supplies, No. 90(53)-C/44, dated the 25th November 1944, the Central Government is pleased to authorise the following officers for the purpose of the said clause:—

The Controller General of Civil Supplies
The Additional Controller General of Civil Supplies
All Deputy Controllers General of Civil Supplies
All Assistant Controllers General of Civil Supplies
All Inspectors of Civil Supplies
The Director of Civil Supplies, Ajmer-Merwara
The Director of Food Supplies, Baluchistan
The Assistant Director of Civil Supplies (General), Delhi
The Officer in Charge, Investigation Bureau, Delhi
Deputy Superintendent of Police (Enforcement), N.-W. F. P., Peshawar.
Deputy Commissioners at Peshawar, Kohat, Mardan, Bannu, D. I. Khan and Hazara.
The Director and Additional Director of Civil Supplies, Sind.
The Enforcement Officer, Sind
The Collectors and District Magistrates, Sind
The Mukthiarkars, Sind
The Commissioner of Civil Supplies and Deputy Commissioners of Civil Supplies, Madras.
Collectors, Commercial Tax Officers, Deputy Commercial Tax Officers, and Assistant Commercial Tax Officers, Madras.
The Controller of Supplies, Deputy Controller of Supplies and Assistant Controller of Supplies, Orissa.
Special Officer, Supply and Transport Department, Supervisor of Supplies, Headquarters, Orissa.

District Magistrates, Civil Supplies Officers, Sub-divisional Magistrates, Assistant Civil Supplies Officers Supervisor of Supplies, Orissa.

The Additional Director of Civil Supplies (Enforcement), Bombay.

The District Magistrates (including the Additional District Magistrate, Godhra), Bombay.

J. D. KAPADIA

*Dy. Secy. to the Govt. of India**The 7th March 1945*

No. 5246-S.T.—The following notification, issued by the Government of India in the Department of Industries and Civil Supplies, is republished for general information.

By order of the Governor
C. S. JHA

*Secretary to Government**Bombay, 30th January 1945*

No. T.C.(17)1/45—In pursuance of sub-clause (b) of clause 10 of the Cotton Cloth and Yarn (Control) Order, 1943, I hereby direct that the maximum prices wholesale and retail at which yarn manufactured in India may be sold shall be as specified herein.

2. The maximum price per 10 lbs. of such yarn of any description specified in column 2 of the Schedule hereto appended shall be the ex-factory price thereof increased by the amount specified in the corresponding entry:

(a) in column 3 of the said Schedule where the yarn is sold by a person who purchased it directly from a manufacturer;

(b) in column 4 of the said Schedule in other cases where the yarn is sold otherwise than in retail quantities;

(c) in column 5 of the said Schedule where the yarn is sold in retail quantities and sub-paragraph (a) does not apply.

3. Where the yarn is delivered elsewhere than within the town of manufacture, the seller may add to the maximum price specified in paragraph 2 the amount of the freight actually paid by him or the proportionate part thereof, as the case may be:

Provided that such additional charge shall not exceed—

(i) 4 annas for every 10 lbs. where the yarn is delivered at a place situated within any of the following areas, namely:—

Madras Province,
Bombay Province,
All States situated within the Western India States Agency,

Baroda State,
All States situated within the Deccan States Agency,
Hyderabad State,
Mysore State,
Travancore State,
Cochin State,

All States within the Madras States Agency;

(ii) 10 annas for every 10 lbs. in other cases:

Provided further that such additional charge shall be shown separately in the seller's invoice or cash bill, and the total amount of the bill may be rounded off to the nearest anna.

Explanation—For the purposes of this notification "ex-factory price" means the maximum ex-factory price of the yarn specified in the Textile Commissioner's notification No. 34-Tex. A(15)2/43, dated 31st December 1943 or the contract ex-factory price thereof whichever is less;

and yarn shall not be deemed to be sold in retail quantities unless it is sold in loose bundles in lots of not more than 100 lbs. (and the total quantity sold to the buyer in the month does not exceed 200 lbs.).

SCHEDULE

1	2	3	4	5
S. No.	Description counts Groups	Margin in cases falling under para. 2(a)	Margin in cases falling under para. 2(b)	Margin in cases falling under para. 2(c)
1	1's to and including 10's.	0 3 0	0 6 0	0 10 0
2	Over 10's up to and including 20's.	0 4 6	0 9 0	0 15 0
3	Over 20's up to and including 40's.	0 7 6	0 15 0	1 9 0
4	Over 40's up to and including 50's.	0 12 0	1 8 0	2 8 0
5	Over 50's	1 3 3	2 6 6	4 0 0

M. K. VELLODI

Textile Commissioner

The 7th March 1945

No. 5248-S.T.—The following notification, issued by the Government of India in the Department of Industries and Civil Supplies, is hereby republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

New Delhi, 17th February 1945

No. 367-PA(10)/45—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Paper Control (Economy) Order, 1944, namely:—

In sub-clause (1) of clause 35 of the said Order, for the words and figures "exceeding the size $7\frac{1}{2}'' \times 3\frac{1}{2}''$ " the words and figures "exceeding $26\frac{1}{4}$ square inches in area" shall be substituted.

J. D. KAPADIA

Dy. Secy. to the Govt. of India

The 7th March 1945

No. 5250-S.T.—The following Press Note, issued by the Government of India in the Department of Industries and Civil Supplies, is hereby republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

New Delhi, 2nd February 1945

PAPER CONTROL (ECONOMY) ORDER, 1944

PACKING OF SEWING THREAD IN PAPER

The Government of India have decided to allow the following relaxations of the provisions of the Paper Control (Economy) Order, 1944, in respect of the packing of sewing thread:—

(1) *Sewing thread balls*—(a) A round paper ticket or label may be attached at one end of the thread ball for indicating the trade mark, etc.

(b) A dozen thread balls may be packed in kraft or other packing and wrapping paper.

(2) *Sewing thread spools and cops*—(a) Paper tubes may be used for winding on the thread.

(b) A paper band may be used round these spools for the trade mark and other particulars.

(c) A dozen spools may be packed in cartons. These cartons should, however, not be wrapped in paper.

(3) *Sewing thread reels*—(a) Cardboard boxes may be used for packing a dozen reels of sewing thread.

(4) *Embroidery and crochet balls*—(a) A paper strip round the ball may be used for the trade mark and other particulars.

(b) A dozen balls may be wrapped in kraft or other packing and wrapping paper or packed in board boxes.

Trade mark and other particulars if necessary should be printed on the wrapper or carton or box. No extra label is to be used on the wrappers, cartons or boxes.

The 7th March 1945

No. 5252-S.T.—The following notification, issued by the Government of India in the Department of Industries and Civil Supplies, is hereby republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

New Delhi, 17th February 1945

No. 328-PB(24)/44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendments shall be made in the Paper Control (Economy) Order, 1944, namely:—

In the said Order—

(1) In sub-clause (2) of clause 13, after sub-clause (e), the following sub-clauses shall be added, namely:—

"(f) catalogues of books despatched to schools, provided the books mentioned in each catalogue relate only to one subject;

(g) circulars issued by publishers registered under clause 23, provided not more than one circular is issued by any such publisher during any quarter and the circular relates to books printed and published for the first time and is printed on brown wrapping or craft paper."

(2) In clause 25, the words "with margins or" shall be omitted.

(3) After clause 25, the following clause shall be inserted, namely:—

"25-A. No person shall print or make or publish any book of the size mentioned below with margins wider than those specified against that size:—

Size of book	Width of margins
Crown Octavo ($5'' \times 7\frac{1}{2}''$)	$\frac{3}{8}$ inch
Demy ,, ($5\frac{1}{2}'' \times 9''$)	$\frac{4}{5}$,,
Royal ,, ($6\frac{1}{2}'' \times 10''$)	1 ,,
Crown Quarto ($7\frac{1}{2}'' \times 10''$)	1 ,,
Demy ,, ($9'' \times 11''$)	1 $\frac{1}{5}$ inches
Royal ,, ($10'' \times 15''$)	1 $\frac{1}{2}$,,

Provided that for books of larger sizes, proportionately wider margins may be adopted and that the provisions of this clause will not apply to books printed from plates prepared before or type standing on the 12th June 1944 or to books printed photographically."

B. N. KAUL

Dy. Secy. to the Govt. of India

The 7th March 1945

No. 5254-S.T.—The following notification, issued by the Government of India in the Department of Industries and Civil Supplies, is republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

Bombay, 30th December 1944

No. T.C.(14)/44—In exercise of the powers conferred upon me by clause 21 of the Cotton Cloth and Yarn (Control) Order, 1943, and with the sanction of the Central Government, I hereby authorise each of the officers specified in column 1 of the table below to discharge on my behalf within the Province or Area specified against him in column 2 of that table, the function of issuing directions to any dealer under sub-clause (1) of clause 18-B of the said Order.

TABLE

1	2
1. Provincial Textile Controller, Bombay	Bombay
2. Provincial Textile Commissioner, Madras	Madras
3. (i) Assistant Director of Civil Supplies (Cloth) and Under-Secretary to Government, Supplies and Transport Departments, Lahore.	Punjab
(ii) All District Magistrates in the Punjab	Respective districts in the Province.
4. Director of Civil Supplies, Sind	Sind

1	2
5. Deputy Secretary to the Government, Civil Supplies (B) Department, Lucknow.	United Provinces.
6. Cloth Controller, Bihar	Bihar
7. Provincial Textile Controller, Calcutta ..	Bengal
8. The Director of Industries, Central Provinces and Berar.	Central Provinces and Berar.
9. Additional Secretary to the Government of Assam, Local Self-Government (Industries) Department, Shillong.	Assam
10. Secretary to Government, Food Department, Peshawar.	North-West Frontier Province.
11. Deputy Secretary to Government, Department of Supply and Transport, Cuttack.	Orissa
12. Director of Civil Supplies, Quetta	British Baluchistan.
13. Yarn Commissioner	Ajmer Merwara.
14. Deputy Commissioner	Delhi
15. Assistant Commissioner	Coorg

M. K. VELLODI
Textile Commissioner

The 7th March 1945

No. 5256-S.T.—The following notification, issued by the Government of India in the Department of Industries and Civil Supplies, is republished for general information.

By order of the Governor
C. S. JHA
Secretary to Government

New Delhi, 10th February 1945

No. T.B. (1)36/45—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Cotton Cloth and Yarn (Control) Order, 1943, namely:—

For clause 13 of the said Order, the following shall be substituted:—

13. (1) Where the Textile Commissioner has specified under clause 10 the markings to be made and the time and manner of making them in respect of any class or specification of cloth or yarn—

(a) the manufacturer of, or as the case may be the dealer in, such cloth or yarn shall cause the markings to be made thereon at the time and in the manner specified by the Textile Commissioner;

(b) no person other than such manufacturer or dealer shall cause the markings to be made on any such cloth or yarn;

(c) no person other than the manufacturer thereof shall have in his possession or under his control any such cloth or yarn which is not so marked, unless it be for *bona fide* personal requirements;

(d) no person shall alter or deface or cause or permit to be altered or defaced the markings made on any such cloth or yarn held by him otherwise than for his *bona fide* personal requirements;

(e) no person shall make on any cloth or yarn any other markings resembling the prescribed markings in a manner calculated to mislead;

(f) no person shall have in his possession or under his control otherwise than for his *bona fide* personal requirements any cloth or yarn the markings whereon are altered or defaced or are of the character specified in paragraph (e).

(2) No manufacturer shall sell or deliver any cloth or yarn of which the maximum prices have not been specified by the Textile Commissioner under clause 10:

Provided that a manufacturer who has applied to the Textile Commissioner for the fixation of the price of such cloth or yarn may, before the prices thereof are notified, deliver any such cloth or yarn marked with prices provisionally sanctioned by the appropriate member of the Industry's Committee of the Board; and in relation to the cloth or yarn so delivered, the prices marked shall be deemed to have been fixed under this Order.

Explanation—Nothing in this sub-clause applies to a manufacturer who does not manufacture any yarn and who had in his possession or under his control not more than 24 power looms on the 1st January 1944, or to any person engaged solely in any process ancillary to the production of cloth or yarn.

J. D. KAPADIA

Dy. Secy. to the Govt. of India

The 7th March 1945

No. 5258-S.T.—The following notifications, issued by the Government of India, in the Department of War Transport, are republished for general information.

By order of the Governor

B. MUKERJI

Deputy Secretary to Government

New Delhi, 21st December 1944

No. 22-LPC(54)44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendments shall be made in the Motor Vehicle Spare Parts Control Order, 1944, namely:—

In the said Order—

(1) the *Explanation* below clause 11 shall be numbered as *Explanation 1* and after *Explanation 1* as so numbered, the following *Explanation* shall be inserted, namely:—

"*Explanation 2*—A motor vehicle declared to be essential under the provisions of any law in force in an Indian State, or an Administered Area including the British Reserve in Manipur, for the control of motor vehicle spare parts, substantially corresponding to the provisions of this Order, shall be deemed to be an essential motor vehicle for the purposes of sub-clause (d)."

(2) The *Explanation* below clause 12 shall be numbered as *Explanation 1* and after *Explanation 1* as so numbered, the following *Explanation* shall be inserted, namely:—

"*Explanation 2*—A motor vehicle declared to be essential under the provisions of any law in force in an Indian State, or an Administered Area including the British Reserve in Manipur, for the control of motor vehicle spare parts substantially corresponding to the provisions of this Order, shall be deemed to be an essential motor vehicle for the purposes of sub-clause (c)."

New Delhi, 2nd January 1945

No. 19-LPC(3)/44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Motor Vehicle Spare Parts Control Order, 1944, namely:—

In the Third Schedule to the said Order, against Bombay—in column 1, the entry "66. H. F. Higgins—Bombay" shall be omitted.

New Delhi, 16th January 1945

No. 27-LPC 22/44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following further amendment shall be made in the Motor Vehicle Spare Parts Control Order, 1944, namely:—

After clause 21 of the said Order, the following clause shall be inserted, namely:—

"21A. An officer empowered in this behalf by the Central Government or by the Provincial Government may, with a view to securing compliance with this Order—

(a) require any dealer in spare parts (including a registered dealer and an approved sub-dealer) to furnish any information the officer may require as to the business carried on by such dealer;

(b) inspect or cause to be inspected any books or other documents belonging to such dealer;

(c) enter and search, or authorise any person to enter and search, the business premises of such dealer; and

(d) seize, or authorise any person to seize any article in respect of which the officer has reason to believe that a contravention of this Order has been committed and any books or other documents which are in his opinion relevant to prove the contravention, and thereafter take or authorise the taking of all measures necessary for securing the production of the article and documents in a Court."

D. R. RUTNAM

Joint Secy. to the Govt. of India

The 7th March 1945

No. 5260-S.T.—The following notification, issued by the Government of India in the Department of Industries and Civil Supplies, is republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

New Delhi, 24th February 1945

No. 91-M(9)/45—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to make the following Order :—

1. (1) This Order may be called the Aluminium Utensils (Control) Order, 1945.

(2) It extends to the whole of British India.

(3) It shall come into force on the 1st March 1945.

2. In this Order, unless there is anything repugnant in the subject of context,—

(a) "dealer" means any person carrying on the business of selling aluminium utensils whether wholesale or retail, and whether or not in conjunction with any other business ;

(b) "manufacturer" means any person carrying on the business of manufacturing aluminium utensils ;

(c) "Schedule" means a Schedule appended to this Order.

3. Every manufacturer shall stamp on all aluminium utensils sold, despatched or delivered by him on or after the 1st March 1945, the maximum retail price per lb. of the utensils as given in Schedule I and his brand.

4. Every manufacturer to whom aluminium is released under an approved scheme of the Central Government—

(i) shall manufacture therefrom only utensils of the description specified in Schedule I ;

(ii) shall submit to the Secretary to the Government of India in the Department of Industries and Civil Supplies a true monthly return in the form shown in schedule II so as to reach him not later than the 10th of each month ;

(iii) shall comply with the directions of the Central Government or of an officer authorized by the Central Government as to the distribution of such utensil among dealers.

5. (1) No dealer shall sell any aluminium utensil at a price higher than the maximum retail price of the utensil as determined by the provisions of Schedule I.

(2) No dealer shall after the 31st March 1945 sell any aluminium utensil on which the maximum retail price per lb. as given in Schedule I and the brand of the manufacturer have not been stamped.

6. Every dealer shall prominently display in his shop a true copy of Schedule I, keep it amended up to date and allow it to be examined by any customer who wishes to refer to it.

7. Any officer authorised by the Central Government in this behalf may, with a view to securing compliance with this Order,—

(a) require any manufacturer or dealer to give any information in his possession with respect to his business ;

(b) inspect or cause to be inspected any books or other documents belonging to or under the control of any manufacturer or dealer ;

(c) enter and search, or authorise any person to enter and search any premises, and seize, or authorize any person to seize, any articles in respect of which he has reason to believe that a contravention of this Order has been or is likely to be committed.

8. The Central Government may by general or special order exempt any person or class of persons from all or any of the provisions of this Order.

9. Any Court trying a contravention of this Order may without prejudice to any sentence which it may pass, direct that any utensils in respect of which the Court is satisfied that the Order has been contravened shall be forfeited to His Majesty.

Schedule I

[See Clauses 3, 4 (i) 5 and 6]

Serial No.	Description of utensils				Maximum retail price per lb.
	Name	Finish	Gauge	Circle Size	
1	Bagona	.. Frosted	20	below 10"	3 4
2	Ditto	20	10" to 18"	3 0
3	Basi	20/18	10" to 24"	3 0
4	Bati (Katori)	.. Polished	20	below 4½"	3 4
5	Ditto	20	4½" to 12"	3 0
6	Boya	.. Frosted	20	10" to 16"	3 8
7	Barni with handle	20/18	10" to 24"	3 0
8	Badna	20	11" to 15"	3 4
9	Bucket with or without seat (all patterns)	20/18	10" to 24"	3 4
10	Butter Dish	.. Polished	20	6", 7", 8"	3 4
11	Chamber Pot	.. Frosted	20	13" to 15"	3 4
12	Charvi Maggi and Punjabi Gadva.	20/18	10" to 24"	3 0
13	Ditto	16	25" to 32"	3 4
14	Chilamchi	.. Polished	20	7" to 16"	3 4
15	Commode Pot	.. Frosted	20	10" to 18"	3 4
16	Collendar	20	10" to 18"	3 8
17	Cooker Pot	20	10" to 18"	3 4
18	Cup and saucer	.. Polished	20	5½" to 7"	3 4
19	Dabba (Katordam)	.. Frosted	20	below 10"	3 0
20	Ditto	20	10" to 18"	2 14
21	Dabba handled	20	below 10"	3 4
22	Ditto	20	10" to 15"	3 0
23	Dabba deep	20/18	10" to 2"	3 0
24	Dabba deep handled	10/18	20" to 24"	3 4
25	Egg Poacher and Egg Cup	29	6" to 14"	3 4
26	Fish Slice	.. Polished	20	..	3 4
27	Frypan	.. Frosted	20	8" to 14"	3 0
28	Fulpatra (Poona cup)	.. Polished	20	5" to 7"	3 4
29	Garma	.. Frosted	20	11" to 13"	3 0
30	Ghee Pot	20/18	10" to 24"	3 4
31	Ghada Handa	18	19" to 24"	3 4
32	Handi	20	below 10"	3 4
33	Ditto	20/18	10" to 24"	3 0
34	Ditto	16	25" to 32"	3 4
35	Jugs, Milk and Water	.. Polished	20	6" to 18"	3 8
36	Karai	.. Frosted	20	8" to 16"	3 0
37	Kathli	20	below 10"	3 4
38	Ditto	20/18	10" to 24"	3 0
39	Katora Mogalai	20	6" to 16"	3 0
40	Katora Peshawari	20	6" to 16"	3 4
41	Kattle, all patterns	20	below 10"	3 8
42	Ditto	20/18	10" to 24"	3 8
43	Khumcha Musalmani	20-18/16	10" to 28"	2 14
44	Lotah—all varieties	.. Polished	20	below 8"	3 4
45	Ditto	20	8" to 12"	3 0
46	Lotah Screw (Kunja)	20	9" to 18"	3 8
47	Ladle	20	..	3 8
48	Milk Can	.. Frosted	20/18	10" to 24"	3 4
49	Milk Bucket	20/18	10" to 24"	3 4
50	Milk Pot single T.C.	20	6" to 12"	3 4
51	Mug	20	6" to 12"	3 4
52	Majma	20/18	10" to 24"	3 0
53	Muscab	20	8" to 14"	3 4
54	Parat	20/18	10" to 24"	2 14
55	Patia	20/18	10" to 24"	3 4
56	Piedish	20/18	..	3 4
57	Plate, Bombay plate, rice plate, etc.	20	5½" to 15"	2 14
58	Saucepan	20	8" to 16"	3 0
59	Saucepan double	20	8" to 16"	3 4
60	Spittoon all varieties	20	8" to 12"	3 4
61	Stewpan (Halwai)	.. Polished	20	10" to 18"	3 4
62	Surti Tope	.. Frosted	20/18	10" to 24"	3 0
63	Tea Pot	.. Polished	20	9" to 12"	3 8
64	Thali, Tat, thali kasi bogi and English pattern.	.. Frosted	20/18	10" to 24"	2 14
65	Tiffen Carrier, Sade Murdabadi and single patti.	20	8" to 16"	3 4
66	Topo with or without cover and with or without handle.	20	below 10"	3 0
67	Ditto	20/18	10" to 24"	2 14
68	Ditto	16	25" to 40"	3 4
69	Ditto Welded	3 8
70	Tope Basrai	20/18	10" to 24"	3 0
71	Tumbler	.. Polished	20	5½" to 9"	3 0
72	Tray Square, Oval etc. with or without handle.	20/18	..	3 4
73	Tumbda (Surai)	20	12" to 16"	3 8
74	Toy articles	.. Frosted	20	below 5½"	3 4
75	Vegetable Dish	.. Polished	20	12" to 16"	3 4

Serial No.	Description of utensils			Circle Size	Maximum retail price per lb.
	Name	Finish	Gauge		
ADDITIONAL ARTICLES FOR MADRAS MANUFACTURERS ONLY					
1	Coffee Pot	Polished	20	1 to 3 pints	3 8
2	Coffee Percolator	"	20	1 to 5 pints	3 8
3	Coagulating Pan	Frosted	20	13" to 16"	3 4
4	Ghee Chambu	"	20	6" to 12"	3 4
5	Kumbha Kinny	"	20	" to 12"	3 0
6	Lagam	"	20	" to 14"	3 0
7	Mysore Chatty	"	20	6" to 14"	3 0
8	Tavle and Madras Tavle	"	20	6" to 14"	3 0
9	Valavu Tumbler	Polished	20	6" to 9"	3 4
10	Patchadi Chatty and Kinnam.	Frosted	20	6" to 9"	3 0
11	Kolagam with or without covers.	"	20	6" to 18"	3 0
12	Muku Chatty	"	20	10" to 18"	3 4
13	Pallam Kinny	"	20	10" to 20"	3 0
14	Kala Tavaley	"	20	6" to 15"	3 0
15	Bindi	"	20/18	10" to 20"	3 0
16	Madurai Lotah	"	20	" to 10"	3 0
17	Valapoo Lotah	"	20	6" to 10"	3 0
18	Jar, all Patterns	"	20	10" to 15"	3 0

Note 1.—Articles supplied as of frosted finish, if required published or rim polished or Mathar should be charged at the next higher rate. Unfitted articles if required fitted should be charged at the next higher prices.

2. Utensils up to 18" circles sizes should be made from 20 Gauge from 18" to 24" Circles to be made from 19 Gauge and above 24" Circle to be made from 16 Gauge. Articles against specific orders may be made from any other gauges, not thinner than 20 Gauge.

Schedule I I

[See Clauses 4 (ii)]

Return for the month of....., 194
 Name of the manufacturer.....
 Full address.....
 I/We declare that the following is a true statement of the quantity of Aluminium held, acquired and used by me/us during the month of.....194

Particulars	Quantity of aluminium Tons
1. Stock in hand at the end of the preceding month.	
2. Quantity acquired during the month.	
3. Total of items 1 and 2	
4. Disposal during the month—	
(1) Sales of utensils during the month.	
(2) Loss of—percent on metal used to produce the article sold.	
5. Quantity in stock at the end of the month (quantity against item 3 less quantity against item 4).	
Dated.....194	

Signature of the Manufacturer

J. D. KAPADIA

Deputy Secy. to the Govt. of India

The 7th March 1945

No. 5261-S.T.—The following notifications, issued by the Government of India in the Department of Industries and Civil Supplies, are republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

Bombay, 24th February 1945

No. 1/2(3)/45-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943, (Ordinance No. XXXV of 1943), the Central Government is pleased to fix as follows the prices, both wholesale and retail, of perfumed cocoanut oil, manufactured by the Tata Oil Mills and the Swastik Oil Mills, Bombay.

S. No.	Description	Wholesale selling price	Retail selling price
1.	Packed cocoanut Hair Oil (Perfumed) large size.	Rs. 33 a caso containing 18 bottles of 16 oz. each.	Rs. 2-1-0 bottle
2.	Packed cocoanut Hair Oil (Perfumed) small size.	Rs. 23-12-0 a case containing 36 bottles of 4 oz. each.	Rs. 0-14-0 per bottle.

NOTE—The wholesale prices are F. O. R. destination and the retail prices exclude octroi, tetminal and such other local taxes.

CORRIGENDUM

Bombay, 24th February 1945

No. 1/2(17)/45-CG(CS).—In this Department's notification No. 1/2(135)/44-CG(CS), dated the 25th November 1944, published on page 1518, Part I, Section 1 of the Gazette of India, dated the 25th November 1944, for the word 'Kes' wherever it occurs, substitute 'Koo'.

C. C. DESAI

Joint Secy. to the Govt. of India

The 7th March 1945

No. 5261(A)-S.T.—The following press note, issued by the Government of India, Department of Industries and Civil Supplies, New Delhi, on the 20th January 1945, is republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

PRESS NOTE

RETAIL PRICES OF CEMENT FOR THE PUBLIC

Retail prices of Portland Cement other than that manufactured by the Assam-Bengal Cement Co. Ltd., at the following representative places in India are published for general information:—

Name of place	Retail price per ton.			Per bag				
	Rs.	As.	Ps.	Rs.	As.	Ps.		
1. Aligarh	78	12	0	3	15	0		
2. Agra	81	4	0	4	1	0		
3. Delhi	83	7	0	4	2	9		
4. Hardwar	77	3	0	3	13	9		
5. Muttra	80	0	0	4	0	0		
6. Meerut	84	1	0	4	3	3		
7. Patiala	83	12	0	4	3	0		
8. Roorke	79	6	0	3	15	6		
9. Allahabad	85	0	0	4	4	0		
10. Bareilly	82	8	0	4	2	0		
11. Cawnpore	83	12	0	4	3	0		
12. Etawah	82	8	0	4	2	0		
13. Eyzabad	83	12	0	4	3	0		
14. Jhansi	81	4	0	4	1	0		
15. Lucknow	87	8	0	4	6	0		
16. Kasganj	78	12	0	3	15	0		
17. Haldwani	78	12	0	3	15	0		
18. Pilibhit	80	0	0	4	0	0		
19. Karachi	73	12	0	3	11	0		
20. Hyderabad (Sind)	76	4	0	3	13	0		
21. Mirpurkhas	76	4	0	3	13	0		
22. Quetta	76	4	0	3	13	0		
23. Jacobabad	76	4	0	3	13	0		
24. Bombay	74	0	0	3	11	3		
25. Bhusawal	76	9	0	3	13	3		
26. Jubbulpore	76	9	0	3	13	3		
27. Ajmer	78	12	0	3	15	0		
28. Nasik Road.	77	8	0	3	14	0		
29. Trichinopoly	73	12	0	3	11	0		
30. Madura	73	12	0	3	11	0		
31. Calicut	73	10	0	3	10	11		
32. Surat	73	12	0	3	11	0		
			to			to		
			75	0	0	3	12	0
33. Ahmedabad	76	9	0	3	13	3		
			to			to		
			79	1	0	3	15	3

2. These prices have been arrived at on the basis of the coiling price of Rs. 68-12-0 per ton fixed by the Government of India for full wagon loads F. O. R. destinations. Sales Tax, where levied, will have to be added to the above prices.

3. Retail prices for other places may be ascertained from the Registered Stockists, Main Selling Agents or Branch Offices of the Cement Marketing Co. of India. Authorised stockists are required by the Cement Marketing Co. of India, to exhibit at their shops or godowns a list of the current retail prices.

4. Complaints, if any, in respect of cement prices may be communicated to the Main Selling Agents, the Branch Offices of the Cement Marketing Co. of India or in the last resort to the Department of Industries and Civil Supplies.

The 11th March 1945

No. 5264-S.T.—The following notifications, issued by the Government of India in the Department of Industries and Civil Supplies, are republished for general information.

By order of the Governor
C. S. JHA

Secretary to Government

Bombay, 5th January 1945

No. 1/2 (2)/45-CG (CS).—In exercise of the powers conferred by Section 11 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943, the Central Government is pleased to direct that the following amendments shall be made in the Department of Industries and Civil Supplies Notification No. 1/2 (162)/44-CG(CS), dated 23rd November 1944, published in the Gazette of India of the 2nd December 1944, namely:—

(1) For item No. 7 in the Schedule to the said Notification read "Tinned Provisions imported under the Panel Scheme".

(2) The item 19 of the Schedule namely "Tinned Provisions" shall be deleted.

C. C. DESAI
Contlr. Genl. of Civil Supplies

Bombay, 13th January 1945

No. 1/2 (179)/44-CG (CS).—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profit ering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to direct that the following amendment shall be made in the Department of Industries and Civil Supplies, Notification No. F. 22 (26)-CS (C)/43, dated the 22nd December, 1943, in respect of brands of cigarettes mentioned in the Schedule below namely:—

(1) The words ' A tin of ' shall be added before the figure ' 50 ' wherever it occurs.

(2) The words ' A packet of ' shall be added before the figures ' 20 ' and ' 10 ' wherever they occur.

Schedule

(1) State Express 999	(10) Sun Flower,
(2) State Express 555,	(11) Guinea Gold,
(3) Cravan A,	(12) Neptune,
(4) Wills's Gold Flake,	(13) Sportsman,
(5) Passing Show,	(14) Akbar Shah,
(6) Honeydew,	(15) Bat,
(7) Carreras Straight Cut,	(16) Motor,
(8) A.A.A.	(17) Player's Navy Cut
(9) Bears Specials,	Medium.

New Delhi, 6th January 1945

No. 1/2 (175) 4-CG/CS.—In exercise of the powers conferred by clause (c) of sub-section (1) of Section (3) of the Hoarding and Profiteering Prevention Ordinance 1943 (No. XXXV of 1943), and in amplification of clause (a) of the Notification No. 1/2(119)/44/CG/CS, dated 25th November 1944, the Central Government is pleased to fix as in the schedule annexed hereto the maximum retail prices which may be charged in respect of the types of Radio tubes and other spare parts specified therein:—

Schedule

1. Spare parts and components other than tubes.

Serial No.	Description of the part and/or component	Manufacturers' Part and/or component Number	Unit Retail Price (Maximum Price)	Rs.	A.	P.
1	2	3	4			
WESTINGHOUSE SETS						
Models M-108 and N-208						
1	Band Switch	2A211	12 10 0			
2	" A " Range Antenna Coil	26A360	8 2 0			
3	" A " Range Oscillator Coil	26A374	10 6 0			
4	" B " Range Antenna Coil	26A371	14 14 0			
5	" B " Range Oscillator Coil	26A376	14 6 0			
6	Shunt Antenna Tracking Coil (C.&D. Ranges)	9A1498	5 6 0			
7	Shunt Oscillator Tracking Coil (C.&D. Ranges)	9A1501	7 3 0			
8	Ist I. F. Transformer Assembly	9A1524	10 13 0			
9	I. F. Transformer Assembly	9A1525	12 10 0			
10	Power Transformer (120-240 volt, 50-60 Cycle Universal Transformer)	58x254	52 3 0			
11	Output Transformer	51x103	12 2 0			
12	Volume Control	36x300	6 12 0			
13	Tone Control	40x256	4 15 0			
14	Dial Glass	17x67	0 14 0			
15	Dial Scale	58x555	5 14 0			
16	Dial Pointers	15x163	1 6 0			

	1	2	3	4			
					Rs.	A.	P.
17	Dial Lamps (No. 44)	..	7A36		0	0	0
18	Snap Buttons	..	28x292		1	13	0
19	55" 18-lb. Drive Cord		1	6	0
20	Complete Tuning Assembly	..	26x347		99	0	0
21	Dry Electrolytic Condenser (10-20 mf. 350 V.)	..	45x326		13	15	0
22	Dry Electrolytic Condenser (20 mf., 25 volts)	..	45x328		4	8	0
23	Trimmer Condenser	..	17A184		3	2	0
24	Trimmer Condenser	..	17A68		3	2	0
25	Ceramic Condenser	..	47x181		2	4	0
26	Ceramic Condenser	..	47x164		1	13	0
27	Tubular Condenser	..	48x331		1	6	0
28	Carbon Resistors	..	E94352		2	11	0
29	Carbon Resistors	..	D94231		2	11	0
30	Carbon Resistors	..	B95405		0	14	0
31	Carbon Resistors	..	B95105		0	14	0
32	Tube Socket	..	3A303		1	6	0
33	Tube Socket	..	3A315		1	13	0
34	Line Cord and Plug Assembly	..	13x328		4	1	0
35	Band Switch Knob	..	10A378		0	14	0
36	Tuning Knob	..	10A376		0	14	0
37	Volume Control Knob	..	10A377		0	14	0
38	Tone Control Knob	..	10A423		0	14	0
39	Tube Cabs	..	32207		1	13	0
40	Tuning Shaft	..	26x363		2	11	0
41	Bracket for Tuning Shaft	..	25x886		1	6	0
42	Coupling for Tuning Shaft	..	29x148		2	4	0
43	Pins for 29x148 Coupling	..	29x147		2	4	0
44	Dial Scale Clamps	..	30x150		1	13	0
45	Tubular Condenser	..	F64203		1	6	0
46	Drive Cord Tension Spring	..	28x95		0	3	0
Model N-201							
47	" A " range Antenna Coil Assembly	..	26A361		8	2	0
48	" A " range Oscillator Coil Assembly	..	26A362		9	14	0
49	" B " range Antenna Coil Assembly	..	26A363		13	15	0
50	" B " range Oscillator Coil Assembly	..	26A364		13	15	0
51	Shunt Antenna tracking coil	..	9A1498		5	6	0
52	Shunt Oscillator tracking coil	..	9A1501		7	3	0
53	2nd I. F. Transformer Assembly	..	9A1603		13	1	0
54	Tone Switch	..	2A218		4	8	0
55	Dial Scale	..	58x551		6	5	0
56	Dial Lamps (No. 51)	..	7A32		0	6	0
57	Snap Buttons	..	28x292		1	13	0
58	63" 18-lb. drive cord		1	6	0
59	Dry Electrolytic Condenser	..	45x333		11	4	0
60	Dry Electrolytic Condenser	..	45x323		1	6	0
61	Dry Electrolytic Condenser	..	45x324		4	15	0
62	Trimmer Condenser	..	17A184		3	2	0
63	Trimmer Condenser	..	17A68		3	2	0
64	Ceramic Condenser	..	47x164		1	13	0
65	Moulded Condenser	..	47x57		0	14	0
66	Tubular Condenser	..	46x331		1	6	0
67	Carbon Resistor	..	B95250		0	14	0
68	Carbon Resistor	..	B94682		2	11	0
69	Carbon Resistor	..	B95254		0	14	0
70	Tube Socket	..	3A303		1	6	0
71	Tube Socket	..	3A315		1	13	0
72	Phone Socket	..	3A296		1	6	0
73	Tube Socket	..	3A293		1	13	0
74	Line Code and Plug Assembly	..	13x328		4	1	0
75	Brand Switch Knob	..	10A378		0	14	0
76	Tuning Knob	..	10A376		0	14	0
77	Volume Knob	..	10A377		0	14	0
78	Tone Knob	..	10A423		0	14	0
79	Tuning Shaft	..	26x363A		40	8	0
80	Coupling for tuning shaft	..	29x148A	} total price for the 3 items.			
81	Pin for 29x148A Coupling	..	29x147A				
82	Dial scale clamps	..	30x190		0	14	0
83	Drive Cord Tension Spring	..	28x95		0	3	0
84	Voltage (Adapter) Tube 220V	..	6A250		3	2	0
85	Voltage (Adapter) Tube 110 V	..	6A251		3	2	0
Model N-210							
86	10" Electro-dynamic loud speakers	..	12A426		60	5	0
87	Cone and Voice Coils		15	5	0
88	Sockets Octal Moulded	..	3A293		1	13	0
89	Speaker Sockets	..	3A294		1	6	0
90	Voltage change over sockets	..	3A311		0	14	0
91	Socket Phone	..	3A296		1	6	0
92	Tuning Eye Tube Socket	..	13x425		4	8	0
93	Range Switch	..	2A198		22	8	0
94	Phono Radio Switch	..	2A197		5	6	0
95	High Fidelity Switch	..	2A161		3	2	0
96	Knob (Phone Switch)	..	10A386		1	13	0
97	Knob (Range Switch)	..	10A378		0	14	0
98	Knob (Tuning Control)	..	19A392		1	13	0
99	Knob (Volume and tone control)	..	10A392		1	13	0
100	Voltage change over Plug	..	26A318		3	2	0
101	Line Cord and Assembly	..	13x328		4	1	0
102	Bakelite Mounting Plate for electric cord	..	1x74		0	7	0
103	Rubber Cushions	..	8x25		0	14	0
104	Pilot lightsocket and cable assembly	..	7A144		2	11	0
105	" ON " Indicator Lamp (No. 51)		0	7	0
106	Antenna Transformer Assembly ranges D and E		8	9	0
107	Antenna Transformer Assembly ranges B and C	..	9A1416		10	6	0
108	Antenna Transformer Assembly range A	..	9A1415		9	0	0
109	R. F. Transformer Assembly ranges B, C, D, and E	..	9A1405				
110	R. F. Transformer Assembly range A	..	9A1417		15	12	0

PART IV				THE ORISSA GAZETTE, MARCH 16, 1945			
1	2	3	4	1	2	3	4
			Rs. A. P.				Rs. A. P.
111	Oscillator Coil Assembly ranges D and E.			201	Snap Pins (Light diffuser to mounting).	28x56	0 14 0
112	Oscillator Coil Assembly ranges A, B and C	9A1418	5 15 0	202	Tension Spring for Drive Cord	28x95	2 4 0
113	First I. F. Transformer and Can Assembly	9A1407	12 10 0	203	Dial Lamp Cable and Socket Assembly.	7A145	1 13 0
114	Second I. F. Transformer and Can Assembly	9A1408	14 6 0	204	Dial Lamps (No. 44)	7A36	0 9 0
115	Output Transformer	9A1419	18 0 0	205	Drive Cord 63", 8-lb. test		1 6 0
116	Power Transformer, 100/220 V., 40-60 Cycles	51x95	15 12 0	206	Tuning Knobs	10A376	0 14 0
117	R. F. Plate Reactor	53x238	67 15 0	207	Volume Knobs	10A377	0 14 0
118	Ceramic Condensers	9A1115	4 8 0	208	Range Knobs	10A378	0 14 0
119	Ceramic Condensers	47x159	1 13 0	209	Tone Knobs	10A423	0 14 0
120	Ceramic Condensers	47x131	1 13 0	210	Snap Pins (Back to Cabinet)	28x292	1 13 0
121	Ceramic Condensers	47x170	3 10 0	211	Tube Socket Octal Moulded	3A303	1 6 0
122	Moulded Condensers	47x154	2 11 0	212	Tube Socket Octal Wafer	3A315	1 13 0
123	Moulded Condensers	47x56	0 14 0	213	Phono Socket	3A296	1 6 0
124	Moulded Condensers	47x57	0 14 0	214	Carbon Resistors	C94201	2 11 0
125	Moulded Condensers	47x43	1 6 0	215	Trimmer Condensers	17A176	3 2 0
126	Moulded Condensers	47x65	1 6 0	216	Trimmer Condensers	17A188	7 4 0
127	Tubular Condensers	47x69	1 6 0	217	Trimmer Condensers	17A184	3 2 0
128	Tubular Condensers	46x320	1 6 0	218	Trimmer Condensers	17A68	3 2 0
129	Tubular Condensers	46x232	2 11 0	219	Tubular Condensers	46x331	1 6 0
130	Tubular Condensers	46x335	2 11 0	220	Ceramic Condensers	47x181	2 4 0
131	Tubular Condensers	46x319	1 6 0	221	Ceramic Condensers	47x181	1 13 0
132	Tubular Condensers	46x333	1 6 0	222	Moulded Condensers	47x65	1 6 0
133	Tubular Condensers	46x318	1 6 0	223	Ceramic Condensers	47x182	2 4 0
134	Tubular Condensers	46x323	1 6 0	224	Dual Moulded Condensers	47x172	1 6 0
135	Tubular Condensers	46x333	2 4 0	225	Electrolytic Condensers.	45x330	10 13 0
136	3 Section Gang Condensers ranges B, C, D and E	14A142	27 0 0	<i>Model M-112 Phonograph Parts</i>			
137	3 Section Gang Condenser ranges A and B	14A143	44 2 0	226	Knobs Band and Phono	10A439	0 14 0
138	Trimmers	17A100	2 11 0	227	Knobs Tuning	10A440	0 14 0
139	Trimmers	17A119	5 14 0	228	Knobs Volume	10A441	0 14 0
140	Trimmers	17A156	6 5 0	229	Knobs Tone	10A442	0 14 0
141	Trimmers	17A168	4 1 0	230	Phone Switch only	2A423	5 6 0
142	Trimmers	17A109	2 11 0	<i>RCA SETS</i>			
143	Trimmers	17A170	3 2 0	<i>Model Q-23</i>			
144	Trimmers	17A156	6 5 0	231	Bracket-drive cord pulley bracket (1 pulley).	97539-501	1 8 0
145	Carbon Resistors	B95205	0 14 0	232	Bracket, support bracket for shaft and flywheel (A1 support 94072-1-0, B-2-Weld screws 8-211-2 C-Assemble and finish per 94083-503).		1 8 0
146	Carbon Resistors	B95302	1 6 0	233	Bracket-Tone Control Bracket	94558-501	1 14 0
147	Carbon Resistors	C95302	1 6 0	234	Calibrator drive drum calibrator scale	27536-3	0 12 0
148	Carbon Resistors	B95503	0 14 0	235	Capacitor—Electrolytic comprising 3 sections of 10 mfd. 450 v. and 1 section of 20 mfd, 25 v.	86033-4	15 12 0
149	Carbon Resistors	B94253	2 11 0	236	Capacitor Air Trimmer (medium)	80832-503	3 12 0
150	Carbon Resistors	B94303	1 6 0	237	Capacitor, Mica Trimmer comprising 3 sections of 2, 5, 10 mmf.	91266-4	4 8 0
151	Carbon Resistors	B95505	0 14 0	238	Capacitor, .0015 mfd. 1500 v.	72050-681	1 14 0
152	Carbon Resistors	B95154	0 14 0	239	Capacitor, .0025 mfd, 700 v.	72017-601	1 8 0
153	Carbon Resistors	B94154	1 6 0	240	Capacitor, .005 mfd, 1000 v.	72043-526	1 14 0
154	Carbon Resistors	B93154	1 13 0	241	Capacitor, .01 mfd. 300 v.	72050-649	1 14 0
155	Carbon Resistors	B93205	1 13 0	242	Capacitor, .01 mfd. 1000v.	72045-612	1 14 0
156	Carbon Resistors	B95254	0 14 0	243	Capacitor, .035 mfd. 400 v.	72017-620	1 8 0
157	Carbon Resistors	B94305	1 6 0	244	Capacitor, .05 mfd. 400 v.	72045-607	1 8 0
158	Carbon Resistors	B95005	0 14 0	245	Capacitor, .05 mfd. 400 v.	72017-623	1 8 0
159	Carbon Resistors	B95451	1 6 0	246	Capacitor 6 mmf. ceramic	85514-24	2 10 0
160	Carbon Resistors	B94530	1 6 0	247	Capacitor, 15 mmf. ceramic	95579-213	2 10 0
161	Carbon Resistors	B95305	0 14 0	248	Capacitor, 15 mmf. silvered mica	95995-509	2 10 0
162	Carbon Resistors	B95104	0 14 0	249	Capacitor, 47 mmf. ceramic	90580-125	2 10 0
163	Carbon Resistors	B95504	0 14 0	250	Capacitor, 47 mmf. silvered mica	95094-530	2 10 0
164	Carbon Resistors	B94124	1 6 0	251	Capacitor, 56 mmf.	80390-527	1 14 0
165	Wire wound Resistors	43x109	3 2 0	252	Capacitor, 56 mmf., moulded	80035-514	2 10 0
166	Wire wound Resistor	43x113	1 6 0	253	Capacitor, 68 mmf. ceramic	90579-129	2 10 0
167	Volume control and on-off switch	36x304	7 3 0	254	Capacitor, 68 mmf., silvered mica	95094-538	2 10 0
168	Tone control	40x260	7 3 0	255	Capacitor, 100 mmf.	80390-533	1 14 0
169	Dial Mounting Plate Assembly	26A305	23 6 0	256	Capacitor, 100 mmf., moulded	86035-547	2 10 0
170	Dial Scale Glass	58x519	13 1 0	257	Capacitor, 220 mmf., moulded	86035-551	2 10 0
171	Clamps for Glass	50x181	0 14 0	258	Capacitor, 560 mmf., silvered mica	95094-581	2 10 0
172	Felt dial background	58x520	4 8 0	259	Capacitor, 3000 mmf., tubular	7-042-568	4 2 0
173	High-field Indicator	15x194	0 14 0	260	Coil, antenna coil, "a" band	91430-502	8 4 0
174	Pointer for Dial Scale	15x188	1 6 0	261	Coil, antenna coil, spread band	91264-503	5 10 0
175	62" Drive Cord, 18 lb. test		1 6 0	262	Coil, Oscillator coil, "A" & "B" band	91461-501	6 0 0
			(per yd.)	263	Coil, Oscillator coil, 25 metre band	91252-504	3 12 0
176	80 Drive Cord, 30 lb. test		1 13 0	264	Coil Oscillator Coil, 31 metre band	91252-503	3 6 0
			(per yd.)	265	Condenser, variable tuning condenser	91434-1	21 0 0
177	String Clamp	50x182	0 14 0	266	Cone Control	97500-13	7 8 0
178	Tension Spring for Cord Drive	28x293	0 1 0	267	Volume Control and power switch	97501-127	15 0 0
179	Tension Spring for Cord Drive	28x114	4 8 0	268	Cord, Drive Cord (approximate 27" overall length)	93818-523	0 12 0
			(per dozen)	269	Pointer Cord (approximate 43" overall length)	90165-503	1 14 0
180	Drive Pulley and Hub assembly	26A306	7 10 0	270	Core Adjustable Core and Stud for I. F. Transformers	78691-501	1 2 0
181	Brace Bracket	25x848	0 14 0	271	Core Adjustable Core and Stud for Coil 91401-501	88097-503	1 2 0
182	Coupling Arm and Bushing	37x170	2 11 0	272	Core, Adjustable Core and Stud for Coils 91248-505, 91252-504 and 91252-503		87571-501
183	Link for Coupling Arm	37x168	0 7 0			91444-506	4 2 0
			(per dozen)	273	Drive Drum less calibrator dial		94073-1
184	Tension Spring for Coupling Arm	28x248	2 11 0	274	Flywheel Tuning Knob shaft fly wheel		94073-1
185	Dial Lamp (No. 44)	7A36	0 9 0	275	Plug, 4 contact for a/o plug for speaker cable		77243-2
			each	276	Pulley, Drive Cord Pulley		87279-5
186	Dial Lamp Socket assembly	7A135	2 11 0	277	Resistor, 10 ohms., 0.25 watt type		78728-38
187	"High Field" Indicator Lamp socket and wire assembly.	7A143	1 6 0	278	Resistor, 560 ohms., 1 watt type		78728-59
	<i>Models M-116 and M-112</i>			279	Resistor, 12,000 ohms., 0.25 watt type		78726-75
188	Range Antenna Coil Assembly	26A369	8 2 0	280	Resistor, 15,000 ohms., 3 watt type		94309-75
189	Range Oscillator Coil Assembly	26A370-A	9 0 0				
190	Range Oscillator Coil Assembly	26A372	11 4 0				
191	Universal Power transformer	23x252	46 13 0				
192	Volume control and switch	36x306	6 12 0				
193	Line Cord and Plug Assembly	13x328	4 1 0				
194	Dial Scale	58x568	5 6 0				
195	Tuning Shaft	26x363	2 11 0				
196	Bracket for tuning Shaft	25x888	1 6 0				
197	Coupling for running	29x148	2 4 0				
198	Pins for above coupling	29x147	2 4 6				
199	Clamps for Dial Scale	30x190	0 14 0				
200	Light Diffuser	41x66	1 13 0				

1	2	3	4	1	2	3	4
Rs. A. P.				Rs. A. P.			
281	Resistor, 22,000 ohms, 0.25 watt type	78726-21	1 8 0	359	Transformer, Audio transformer for models using Speaker stamped RL-86B-2	94131-505	9 12 0
282	Resistor, 33,000 ohms., 0.25 watt type	78726-22	1 8 0	360	Transformer, First I. F. Transformer	91445-505	12 12 0
283	Resistor, 120,000 ohms., 0.25 watt type	78726-87	1 8 0	361	Transformer, Second I. F. Transformer	91445-503	13 14 0
284	Resistor, 150,000 ohms. 0.5 watt type	78727-88	1 8 0	362	Washer, "C" washer for tuning shaft	82639-1	0 2 0
285	Resistor, 330,000 ohms. 0.25 watt type	78726-92	1 8 0	363	Cap. Dust cap	883715-3	0 2 0
286	Resistor, 470,000 ohms, 0.5 watt type	78727-29	1 8 0	364	Coil, Field Coil	97616-506	9 12 0
287	Resistor, 1 megohm, 0.25 watt type	78726-91	1 8 0	365	Coil, Field Coil, 3300 ohms.	97616-501	11 4 0
288	Resistor, 2.2 megohm, 0.25 watt type	78726-33	1 8 0	366	Back-Cabinet back-less power cord and plug	92274-2	3 6 0
289	Resistor, 10 megohms, 0.24 watt type	78726-37	1 8 0	367	Cord, Power cord and plug	89524-1	7 8 0
290	Screw, 8-32 square head set screw for drum	63486-2-230	0 4 0	368	Dial, Glass dials scale	29382-1	9 6 0
291	Shaft, Tuning Knob Shaft	94080-3	1 14 0	369	Knob, Range switch or volume Control knob	95060-504	1 14 0
292	Socket Phone-input socket	82373-6	1 2 0	370	Knob, Tuning Knob	95060-503	1 14 0
293	Socket Tube Socket	94067-1	1 14 0	371	Spring, Retaining spring for knob	82890-2	0 6 0
294	Spring, Cord Spring	81391-13	0 6 0		Model Q-B 9		
295	Spring, retaining spring for core and stud	75969-1	0 2 0	372	Bracket, Tone control bracket	94258-501	1 14 0
296	Spring, retaining spring for Oscillator Coils core and studs	87567-1	0 1 0	373	Calibrator, Driver drum calibrator	27586-3	0 12 0
297	Switch, Range Switch	91439-8	16 14 0	374	Capacitor, Electrolytic, 20 mfd., 250 volts	86011-10	4 8 0
298	Switch, Voltage Switch	86137-3	2 10 0	375	Capacitor, Electrolytic, 30 mfd. 250 volts	86011-13	4 8 0
299	Transformer, First I. F. Transformer	91445-505	12 12 0	376	Capacitor, Air Trimmer, medium 2-12 mmf.	80832-503	3 12 0
300	Transformer, Second I. F. Transformer	91445-503	13 14 0	377	Capacitor, Mica trimmer comprising 3 sections of 2.5 10 mmf. each	91266-4	4 8 0
301	Transformer, Power Transformer 105 V. 120V/200-220V, 50-60 cycle	87336-502	33 12 0	378	Capacitor, 6 mmf. ceramic	85514-24	2 10 0
302	Washer, "C" washer for tuning knob shaft	61933-1	0 4 0	379	Capacitor, 15 mmf., ceramic	90579-213	2 10 0
303	Cap. Dust cap	79463-2	0 4 0	380	Capacitor, 15 mmf., silvered mica	95095-509	2 10 0
304	Coil, Field Coil	89649-503	12 12 0	381	Capacitor, 47 mmf., ceramic	90580-12	2 10 0
305	Coil, Neutralizing Coil	88199-501	1 14 0	382	Capacitor, 47 mmf., silvered mica	95094-530	2 10 0
306	Plug, 4 prong malespeaker plug	77209-2	2 4 0	383	Capacitor, 56 mmf., moulded	86035-514	2 10 0
307	Transformer, Output transformer	89629-503	10 2 0	384	Capacitor, 56 mmf., unoulded	80390-527	1 14 0
308	Dial, Glass dial scale	29395-1	22 8 0	385	Capacitor, 68 mmf., ceramic	90579-129	2 10 0
309	Indicator, Station Selector indicator	94842-505	3 12 0	386	Capacitor, 68 mmf., silvered mica	95094-538	2 10 0
310	Knob, Tone Control Knob	86913-511	1 14 0	387	Capacitor, 100 mmf., moulded	86035-547	2 10 0
311	Knob, Tuning Knob	95060-502	1 14 0	388	Capacitor, 100 mmf., unoulded	80390-533	1 14 0
312	Knob, Volume Control or range switch knob	86943-512	1 14 0	389	Capacitor, 180 mmf., moulded	90579-213	2 10 0
313	Lamp, dial lamp	61114-15	1 5 0	390	Capacitor, 220 mmf., moulded	86035-551	2 10 0
314	Rail, indicator guide rail	94530-3-230	1 8 0	391	Capacitor, 560 mmf., silvered mica	95094-581	2 10 0
315	Spring, Retaining Spring for knobs. Model Q-11.	82890-2	0 6 0	392	Capacitor, 3000 mmf., tubular	72042-568	4 2 0
316	Capacitor, Mica trimmer comprising 3 sections of 5-50 mmfd., and 2 sections of 2-20 mmfd.	91266-8	6 6 0	393	Capacitor, .0025 mfd., 1400 volts	73043-617	1 8 0
317	Capacitor, 56 mmfd., moulded	86035-514	2 10 0	394	Capacitor, .005 mfd., 500 volts	72817-605	1 14 0
318	Capacitor, 56 mmfd., unoulded	80390-527	1 14 0	395	Capacitor, .01 mfd. 1,000 volts	72045-611	1 14 0
319	Capacitor, 100 mmfd.	80390-533	1 14 0	396	Capacitor, .05 mfd., 400 volts	72045-607	1 8 0
320	Capacitor, 120 mmfd.	86035-518	2 10 0	397	Capacitor, .05 mfd., 400 volts	72017-623	1 8 0
321	Capacitor, 220 mmfd.	86035-521	2 10 0	398	Capacitor, 0.1 mfd., 300 volts	72045-605	1 14 0
322	Capacitor, 560 mmfd.	95094-581	2 10 0	399	Capacitor, 0.5 mfd., 150 volts	72045-601	2 4 0
323	Capacitor, 3300 mmfd	72042-569	4 8 0	400	Coil, Bias Cell	79777-2	1 14 0
324	Capacitor, 6000 mmfd.	72042-576	5 10 0	401	Coil, Antenna Coil, "A" band	91430-502	8 4 0
325	Capacitor, .005 mfd.	72045-613	1 14 0	402	Coil, Antenna Coil, Spread band	91264-503	5 10 0
326	Capacitor, .025 mfd.	72017-18	1 8 0	403	Coil, Oscillator Coil, "A" and "B" band	91461-501	6 0 0
327	Capacitor, .01 mfd. 500 volts	72017-611	0 14 0	404	Coil, Oscillator Coil, 19-13 metre band	91248-505	3 6 0
328	Capacitor, .01 mfd. 1000 volts	72045-611	1 14 0	465	Coil, Oscillator Coil, 24 metre band	91252-504	3 12 0
329	Capacitor, 0.1 mfd. 400 volts	72017-631	2 4 0	466	Coil, Oscillator Coil, 31 metre band	91252-503	3 6 0
330	Coil, Antenna Coil	86624-502	10 2 0	467	Condenser, Variable tuning condenser	91434-1	21 0 0
331	Coil Oscillator Coil	86669-504	7 8 0	468	Control, Volume control and power switch	97501-123	15 0 0
332	Condenser, Variable tuning condenser	91996-1	18 12 0	469	Cord, Drive cord (approx. 38" overall length)	79079-505	0 12 0
333	Control, Volume control and power switch	97900-115	11 4 0	470	Cord, Indicator Cord (approx. 53" overall length)	93818-519	1 14 0
334	Cord, Drive cord (approximate 50" overall length)	90465-514	0 12 0	471	Core, adjustable core and stud for "A" and "B" bands oscillator coil	88097-503	1 2 0
335	Core, adjustable core and stud for oscillator coil	79695-502	2 10 0	472	Core, Adjustable core and stud for I.F. transformer	78691-501	1 2 0
336	Indicator, station selector indicator	89761-5-999	1 8 0	473	Core, Adjustable core and stud for 19-13 metre and 31 metre bands oscillator coils	87571-501	1 2 0
337	Insulator, Phone input socket insulator	90057-4	0 5 0	474	Drum, Drive drum less calibrator	91444-506	4 2 0
338	Plate, Dial back plate complete pulleys and bracket, less dial	92219-502-999	7 8 0	475	Flywheel, Tuning shaft flywheel	94073-1	8 4 0
339	Plug 2 prong male plug for power input	89524-3	0 12 0	476	Holder, Bias cell holder	87727-2	1 2 0
340	Pulley, Drive cord pulley, Al-pulley 87297-6, B1-shield Rivet 82266-3		0 5 0	477	Plug, 3 contact plug for speaker cable	77243-1	1 14 0
341	Pulley, Tuning condenser pulley	91679-1-230	1 14 0	478	Plug, 8 prong male plug for power input cable	80867-5	2 10 0
342	Resistor, 10 ohms, 1/4 watt	78726-38	1 8 0	479	Pulley, Drive Cord pulley	87297-1-230	0 12 0
343	Resistor, 100 ohms, 4 watt (220/110 AC/DC)	90422-2	2 4 0	480	Pulley, Drive Cord pulley located between knob shafts	87297-3-320	0 12 0
344	Resistor, 150 ohms, 1/2 watt	78727-52	1 8 0	421	Resistor, 10 ohms, 0.25 watt type	78726-1	1 8 0
345	Resistor, 560 ohms, 1 watt (220/110 AC/DC)	78728-59	1 8 0	422	Resistor, 5600 ohms, 0.25 watt type	78726-71	1 8 0
346	Resistor, 1000 ohms, 1/2 watt	78727-62	1 8 0	423	Resistor, 8200 ohms, 1 watt type	78728-73	1 8 0
347	Resistor, 3900 ohms, 1/2 watt	78727-69	1 8 0	424	Resistor, 22000 ohms, 0.25 watt type	78726-91	1 8 0
348	Resistor, 33000 ohms, 1/2 watt	78726-22	1 8 0	425	Resistor, 33000 ohms, 0.25 watt-type	78726-22	1 8 0
349	Resistor, 470 0 ohms, 1/2 watt	78726-23	1 8 0	426	Resistor, 390000 ohms, 0.25 watt type	78726-93	1 8 0
350	Resistor, 220000 ohms, 1/2 watt	78726-27	1 8 0	427	Resistor, 470000 ohms, 0.25 watt type	78726-29	1 8 0
351	Resistor, 470000 ohms, 1/2 watt	78726-29	1 8 0	428	Resistor, 6.0000 ohms, 0.25 watt type	78726-60	1 8 0
352	Resistor, 2.2 meg., 1/2 watt	78726-33	1 8 0	429	Resistor, 820000 ohms, 0.25 watt type	78726-97	1 8 0
353	Resistor, 3.9 meg., 1/2 watt	78726-105	1 8 0	430	Resistor, 1 megohm, 0.25 watt type	78726-31	1 8 0
354	Resistor, 10 meg., 1/2 watt	78726-37	1 8 0	431	Resistor, 2.2 megohm, 0.25 watt type	78726-33	1 8 0
355	Socket, Phone input socket	90057-3	1 8 0	432	Screw, 8-32 square head set screw	64386-2-230	0 4 0
356	Socket, Tube socket	94067-2	1 14 0	433	Shaft, Tuning Knob Shaft	94080-2	1 14 0
357	Spring, Drive cord spring	81391-13	0 6 0	434	Socket, Phone input socket	82373-6	1 2 0
358	Transformer, Audio transformer for models using speaker stamped RL-86A-3	97610-503	11 10 0	435	Socket, Tube socket	94067-2	1 14 0

1	2	3	4	1	2	3	4
			Rs. A. P.				Rs. A. P.
436	Spring, Drive cord spring ..	81391-4	0 10 0				
437	Spring, Indicator cord spring ..	81391-13	0 6 0				
438	Spring, Retaining spring for adjustable core and studs ..	875-67-1	0 1 0	512	Dial scale—standard ..	N8.700.600	2 0 0
439	Spring, Retaining spring for I. F. Transformers, core and stud ..	75969-1	0 2 0	513	Back cover plate ..	N8.400.210	1 4 0
440	Support, Pulley support complete with pulley ..	91398-502-999	2 10 0	514	Turn button for back cover ..	28.752.072N	0 2 0
441	Support, Pulley support complete with 3 pulleys ..	91398-501-999	4 2 0	515	Spring Clips ..	28.750.040N	0 2 0
442	Support, Tuning shaft and flywheel support A1, Support 94072-1 B2, Weld screws 85211-1 C, Assembled per 94083-501 ..		1 8 0	516	Speaker ..	N8.950.090	16 0 0
443	Switch, Range switch ..	91439-2	13 2 0	517	Wave trap ..	N8.560.740	2 9 0
444	Switch, Tone control switch ..	80931-57	5 10 0	518	Tone Control ..	N8.810.150	1 10 0
445	Transformer, First I.F. Transformer ..	91445-505	12 12 0	519	Volume Control ..	N8.810.160	2 6 0
446	Transformer, Second I. F. Transformer ..	91445-503	13 14 0				
447	Transformer, Output, transformer ..	89829-504	14 4 0				
448	Washer "C" washer for pulley 87297-3 ..	82639-1	0 2 0				
449	Washer, "C" washer for tuning shaft ..	61933-1	0 4 2				
VIBRATOR POWER SUPPLY ASSEMBLIES							
450	Capacitor, Electrolytic, 16 mfd., 350 volts ..	86011-6	6 6 0	520	Back cover ..	N8.400.140	1 0 0
451	Capacitor, 470 mfd., moulded ..	80399-549	2 10 0	521	Dial standard ..	N8.700.450	4 8 0
452	Capacitor, 470 mfd., moulded ..	86033-525	2 10 0	522	Band indicator dis ..	N8.700.490	3 6 0
453	Capacitor, .008 mfd., 1200 volts ..	72046-606	1 14 0	523	Pointer ..	N8.000.340	0 11 0
454	Capacitor, .01 mfd., 100 bolts ..	72045-612	1 14 0	524	Band switch ..	N8.650.150	2 14 0
455	Clip, battery clip (1 set) ..	83622- & 2	2 4 0	525	Band Antenna wafer ..	N8.650.160	2 2 0
456	Coil choke coil ..	94124-1	2 10 0	526	Band R. F. Wafer ..	N8.650.170	2 6 0
457	Fuse, 5 amp. ..	55544-6	0 12 0	527	Band Osc. wafer ..	N8.650.180	2 2 0
458	Plug, Female plug for power supply cable ..	80912-10	3 12 0	528	Local switch ..	N8.650.190	0 10 0
459	Resistor, 100 ohms, 0.25 watt ..	78726-7	1 8 0	529	Phone switch ..	N8.650.200	1 1 0
460	Resistor, 2200 ohms, 0.5 watt ..	82231-66	1 8 0	530	Guning eye socket assy ..	N3.160.260	1 4 0
461	Socket, Vibrator socket ..	79402-1	2 4 0	531	Dial lamps per 100 ..	P144	22 6 0
462	Transformer, Vibrator transformer ..	97622-501	37 8 0	532	Pointer drive spring ..	N1.100.090	0 1 0
463	Vibrator, plug-in vibrator ..	80783-6	30 0 0	533	Ind. drive spring ..	N1.100.100	0 4 0
<i>Speaker Assemblies</i>							
464	Cap, Dust cap ..	79463-1	0 2 0	534	Dial light socket ..	N3.160.420	0 6 0
465	Coil, Field coil (8 ohms.) ..	89649-506	28 2 0	535	Coils ..	N8.560.500	12 12 0
466	Coil, Neutralizing coil ..	88199-501	1 14 0	536	Coils ..	N8.560.510	2 4 0
467	Plug, 3 prong male plug for speaker ..	77209-1	1 14 0	537	Coils ..	N8.560.520	12 12 0
<i>Miscellaneous Assemblies</i>							
468	Dial, Glass dial scale ..	29381-1	15 0 0	538	Coils ..	N8.560.530	2 4 0
469	Indicator, Station selector indicator ..	97736-504	3 0 0	539	Coils ..	N8.560.540	10 3 0
470	Knob, Tone control knob ..	86943-511	1 14 0	540	Coils ..	N8.560.550	3 0 0
471	Knob, Tuning Knob ..	95050-503	1 14 0	541	1st I. F. Transformer ..	N8.570.150	5 0 0
472	Knob, Volume control or range switch knob ..	95060-504	1 14 0	542	2nd I. F. Transformer ..	N8.570.160	5 11 0
473	Spring, Retaining spring for knob 86943-511 ..	82390-1	0 6 0	543	Output Transformer HN ..	N8.520.120	6 6 0
474	Spring, Retaining springs for knobs 95060-504 and 95030-503 ..	82390-2	0 6 0	544	Cone and coil ..	N8.220.110	5 12 0
SPARE PARTS FOR PHILIPS							
<i>Models 593 HN.235 AH/HN</i>							
<i>(593 AN & 593 HN)</i>							
475	Cabinet—593 ..	N3.660.020	16 3 0	545	Power Transformer ..	N8.530.100	31 14 0
476	Grill cloth ..	N6.600.130	6 15 0	546	Antenna choke ..	N8.560.560	0 12 0
477	Emblems ..	28.713-27N	0 8 0	547	Tuning Condenser ..	N8.210.110	26 8 0
478	Dial—Standard ..	N8.700.400	1 4 0	548	Trimmer ..	N8.212.330	2 0 0
479	Tuning knobs ..	N3.610.001	0 8 0	549	Trimmer ..	N8.212.340	3 0 0
480	Band knobs ..	N3.610.011	0 10 0	550	Trimmer ..	N8.212.350	1 10 0
481	Band switch ..	N8.650.140	4 9 0	551	Mica condenser ..	N8.190.250	0 14 0
482	Back cover plate ..	N8.400.130	0 12 0	552	Electrolytic cond nsor ..	N8.180.200	6 6 0
483	Banana plug ..	23.012.090	0 7 0	<i>For Model 497 AN/HN Radio sets</i>			
484	Antenna Ground Plate ..	28.874.520N	0 7 0	553	Dial Escutcheon ..	N3.680.000	3 5 0
485	Drive Cord ..	N1.450.950	0 7 0	554	Dial-standard ..	N3.700.500	4 14 0
486	Drive shaft ..	N1.400.080	0 6 0	555	Pointer ..	N4.000.130	0 12 0
487	Speaker P. M. ..	N8.950.070	10 14 0	556	Rear panel ..	N8.400.150	2 2 0
488	Dial Lamp socket ..	N3.160.010	0 6 0	557	Compression spring ..	N1.100.040	0 4 0
489	Dial diffusion screen ..	N4.000.320	1 10 0	558	Tension spring ..	N1.100.050	0 4 0
490	Pulley ..	N3.200.090	0 4 0	559	Tuning socket and cable ..	N3.160.260	1 5 0
491	Octal Socket ..	N3.160.360	0 5 0	560	Pilot light socket ..	N3.160.270	0 4 0
492	Rubber granumet ..	N1.350.000	0 4 0	561	Tuning condenser ..	N3.210.120	16 15 0
493	Dial Light ..	P.47	0 4 0	562	Trimmer ..	N3.212.000	1 8 0
494	Tuning Condenser ..	N8.210.080	6 8 0	563	Trimmer ..	N8.212.330	1 7 0
495	Trimmer ..	N8.212.260	3 8 0	564	Trimmer ..	N8.212.010	1 2 0
496	Adj. condenser ..	N8.212.270	0 11 0	565	Trimmer ..	N8.212.290	1 1 0
497	Trimmer ..	N8.212.290	1 1 0	566	Trimmer ..	N8.212.400	0 12 0
498	Mica Condenser ..	N8.190.100	0 8 0	567	Trimmer ..	N8.212.410	1 15 0
499	Trimmer ..	N8.212.280	1 8 0	568	Trimmer ..	N8.212.390	1 8 0
500	Electrolytic condenser ..	N8.180.000	4 1 0	569	Electrolytic condenser ..	N8.180.020	3 13 0
501	Coils ..	N8.560.410	3 10 0	570	Condenser ..	N8.190.080	0 11 0
502	Coils ..	N8.560.420	3 13 0	571	Coils ..	N8.560.620	4 6 0
503	Coils ..	N8.560.430	2 9 0	572	Coils ..	N8.560.630	4 12 0
504	Coils ..	N8.560.440	3 1 0	573	Coils ..	N8.560.640	3 12 0
505	Transformer ..	N8.570.900	4 9 0	574	Coils ..	N8.560.650	4 9 0
506	Transformer ..	N8.570.010	4 9 0	575	Coils ..	N8.560.660	3 12 0
507	Output Transformer ..	N8.520.600	3 4 0	576	Coils ..	N8.560.670	4 12 0
508	Cone and Coil ..	N8.220.080	5 2 0	577	Coils ..	N8.560.680	4 12 0
509	Auto Transformer ..	N8.530.080	14 15 0	578	I. F. Transformer ..	N8.570.080	4 14 0
510	Tone Control ..	N8.810.050	1 13 0	579	I. F. Transformer ..	N8.570.090	4 14 0
511	Volume control ..	N8.810.040	2 6 0	580	Output transformer ..	N8.520.060	4 15 0
				581	Cone and Coil ..	N8.220.030	8 3 0
				582	Power Transformer ..	N8.530.050	23 2 0
				583	Tone control ..	N8.810.080	1 13 0
				584	Volume control ..	N8.810.170	2 9 0
				<i>For Model 737 VN Radio Sets</i>			
				585	Dial scale—standard ..	N3.700.650	3 4 0
				586	Pointer ..	N3.700.290	0 12 0
				587	Dial light socket and assy ..	N3.160.420	2 3 0
				588	Service Button cover ..	N8.400.120	0 7 0
				589	Tube shield base ..	N4.000.380	1 8 0
				590	Tube shield ..	N4.000.210	1 4 0
				591	Shielded can ..	N4.000.380	0 13 0
				592	Coil mounting wafer ..	N3.100.010	0 4 0
				593	Band selector switch ..	N8.650.130	5 8 0
				594	Tuning shaft ..	N1.400.070	2 4 0
				595	Drive cord spring ..	N1.100.110	0 3 0
				596	Synchronous vibrator ..	N8.590.090	11 0 0
				597	Antenna coil ..	N8.560.460	4 15 0
				598	Antenna coil ..	N8.560.450	4 4 0
				599	Oscillator coil ..	N8.560.480	4 8 0
				600	Oscillator coil ..	N8.560.470	6 14 0
				601	1st I. F. Transformer ..	N8.570.130	3 13 0
				602	2nd I. F. Transformer ..	N8.570.140	4 8 0
				603	Vibrator transformer ..	N8.530.090	12 0 0
				604	R. F. Choke ..	N8.560.180	1 4 0
				605	"A" Choke ..	N8.560.490	2 5 0
				606	Tuning condenser ..	N8.210.100	8 3 0
				607	Trimmer ..	N8.212.320	0 14 0
				608	Mica Condenser ..	N8.190.240	1 4 0
				609	Electrolytic capacitor ..	N8.180.180	3 5 0
				610	Volume Control ..	N8.810.110	2 5 0
				611	Tone control ..	N8.810.120	2 3 0

1	2	3	4	
				Rs. A. P.
<i>For Model 739 V N Radio sets</i>				
612	Dial standard	N8.700.700	4 6 0
613	Pointer	N4.000.450	4 14 0
614	Dial light socket assembly	N3.160.410	2 3 0
615	Tube shield base	N4.000.200	0 2 0
616	Tube shield	N4.000.210	0 6 0
617	Shielded can	N4.000.380	2 3 0
618	Coil mounting wafer	N3.100.010	0 4 0
619	Tuning shaft assembly	N1.400.070	0 14 0
620	Band indicator disc assy	N8.700.580	1 15 0
621	Speaker	N8.950.110	21 7 0
622	Vibrator	N8.990.999	11 4 0
623	Drive cord spring	N1.100.110	0 2 0
624	Tuning condenser	N8.210.130	24 12 0
625	Trimmer	N8.212.420	4 0 0
626	Trimmer	N8.212.450	0 14 0
627	Mica Condenser	N8.193.080	1 1 0
628	Mica condenser	N8.193.030	1 1 0
629	Mica Condenser	N8.193.000	1 1 0
630	Trimmer	N8.212.110	0 14 0
631	Mica condenser	N8.194.030	1 1 0
632	Mica Condenser	N8.193.020	0 14 0
633	Trimmer	N8.212.460	1 1 0
634	Mica Condenser	N8.193.060	1 1 0
635	Electrolytic capacitor	N8.180.210	6 0 0
636	Condenser	N8.195.010	0 12 0
637	Condenser	N8.190.150	1 4 0
638	Mica Condenser	N8.192.020	0 6 0
639	Mica Condenser	N8.193.310	1 1 0
640	Antenna coil BC	N8.560.680	7 10 0
641	Antenna coil SW	N8.560.690	8 6 0
642	R. F. Coil BC	N8.560.700	7 10 0
643	R. F. Coil SW	N8.560.710	8 3 0
644	Osc. Coil BC	N8.560.720	7 10 0
645	Osc. Coil SW	N8.560.730	8 6 0
646	1st I. F. Transformer	N8.570.200	6 12 0
647	2nd I. F. Transformer	N8.570.210	6 12 0
648	Output Transformer	N8.520.100	6 4 0
649	Cone and Voice Coil	N8.220.100	5 10 0
650	R. F. Choke Coil	N8.560.180	1 4 0
651	Vibrator Transformer	N8.530.030	11 4 0
652	"A" Choke	N8.560.190	1 4 0
653	Volume Control	N8.810.200	2 9 0
654	Tone Control	N8.810.120	2 3 0
655	Filter Choke	N8.530.060	9 9 0
656	Output Transformer	N8.520.080	6 6 0
657	Mica Condenser	N8.190.220	0 14 0
658	Mica Condenser	N8.190.100	0 8 0
659	Mica Condenser	N8.190.230	0 14 0
660	Band Switch	N8.650.250	12 12 0

II. TUBES

Type				
661	6SA7	7 2 0
662	6SS7	7 2 0
663	6T7G	9 6 0
664	6Y7G	11 10 0
665	6SK7	7 2 0
666	6SQ7	7 2 0
667	6AD7G	11 10 0
668	12SA7	7 2 0
669	12SK7	7 2 0
670	12SQ7	7 2 0
671	35Z5GT	6 0 0
672	50L6GT/G	7 14 0
673	25L6GT/G	7 14 0
674	25Z8GT/G	7 2 0
675	80	4 14 0
676	6V6GT/G	7 14 0
677	6G6G	9 6 0
678	6S7G	11 10 0
679	6X6GT/G	7 2 0
680	5Z4	9 6 0
681	6J GT/G	6 6 0
682	1H5GT	7 14 0

New Delhi, 10th February 1945

No. 1/2(5)/45-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (No. XXXV of 1943), the Central Government is pleased to direct that the following further amendments shall be made in the Notification of the Government of India in the Department of Industries and Civil Supplies, No. S/3/29/44, dated the 21st March 1944, namely :—

In the said notification—

(1) After the figures and words "O. 2. 6 per pkt. of 10" against the entry "Victoria" the words and figures "13. 12. 0 per 1000 (wholesale)" shall be added; and

(2) For the existing entries against the item "Carlton's Special Magnums" the following shall be substituted, namely :—

"2-0-0 per tin of 50

0-6-0 per pkt. of 10

33-8-0 per 1000—in packets of 10—(wholesale price),

35-0-0 per 1000—in tins of 50—(wholesale price)".

Bombay, 10th February 1945

No. 1/2(7)/45-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the

Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to direct that the following further amendment shall be made in this Department Notification No. 1/2(43)/44-CG(CS), dated the 17th June 1944, namely :—

In part I of the table of prices annexed to the said notification, for the words "per tin" against the entry "Cheese—Edam and Gouda" the words "per lb." shall be substituted.

C. C. DESAI

Joint Secy. to the Govt. of India

New Delhi, 31st January 1945

No. 21(26)-G.C./45—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to direct that the following amendment shall be made in the Notification of the Government of India in the Department of Industries and Civil Supplies, No. 21(26)-G.C./44, dated the 6th January 1945, namely :—

In the said notification, for the word "February" the word "March" shall be substituted.

H. AHMED

Dy. Secy. to the Govt. of India

Bombay, 22nd January 1945

No. 1/2(9)/45-CG(CS)—Whereas it has been represented to me by dealers in imported Musical Instruments that the addition of landed cost allowed by normal trade practice in force on 31st April 1939, exceeded 20 per cent thereof, it is hereby notified that in accordance with the proviso to sub-section (2) of section 6 of the Ordinance XXXV of 1943 (the Hoarding and Profiteering Prevention Ordinance 1943), and with reference to clause (b) of the said section, I have sanctioned the following additions to the landed cost.

Name of the article	Profit Margin over Landed Cost Per cent
1. All complete Musical Instruments	100
2. Spare parts of Musical Instruments	150

Bombay, 27th January 1945

No. 1/2(11)/45-CG(CS)—In exercise of the powers conferred upon me by sub-section 1(a) and (b) of section 12 of the Hoarding and Profiteering Prevention Ordinance (XXXV of 1943), I hereby direct that the following amendment shall be made in the Notification of the Government of India in the Department of Industries and Civil Supplies No. 1/2(150)/44-CG(CS), dated the 23rd November 1944, published in the *Gazette of India*, dated the 2nd December 1944, namely :—

In the said Notification for the words "Importers and wholesalers of pure and artificial silk yarn and silk fabrics" the following shall be substituted, namely :—

"Importers and wholesalers of pure and artificial silk yarn and fabrics".

C. C. DESAI

Contlr. Genl. of Civil Supplies

Bombay, 2nd February 1945

No. 1/2(14)/45-CG(CS)—In exercise of the powers conferred by sub-section (2) of section 10 of the Hoarding and Profiteering Prevention Ordinance, 1943, the Central Government is pleased to direct that the following amendment shall be made in the Notification of the Government of India, Department of Industries and Civil Supplies No. 22 (10) AP/43, dated the 27th May 1944, namely :—

In item No. 9 after the words "Saleman's signature", the words "together with his full name, legibly written" shall be inserted.

Bombay, 17th February 1945

No. 1/2(6)/45-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (XXXV of 1943), the Central Government is pleased to direct that the following amendment shall be made in the notification of the Government of India in the Department of Industries and Civil Supplies, No. 1/2(77)/44-CG(CS), dated the 19th August 1944, namely :—

In the table set forth in the said notification, for the entries in the second and third columns, the entries "Rs. 36 per case of 48 tins" and "Annas 15 per tin" respectively shall be substituted.

Bombay, 17th February 1945

No. 1/2(10)/45-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943

(Ordinance No. XXXV of 1943), the Central Government is pleased to fix as follows the prices of Razor Blades known as 'Sevenday' Blades :-

Description	Importer's issue Price per dozen packets of 10 blades each	Port whole-saler's price per dozen packets of 10 blades each	Up-country whole-saler's price per dozen packets of 10 blades each	Port retailer's price per packet of 10 blades each	Up-country retailer's price per packet of 10 blades each
Sevenday blades	Rs. As. Ps. 7 15 0	Rs. As. Ps. 8 12 0	Rs. As. Ps. 9 4 0	Rs. As. Ps. 0 14 0	Rs. As. Ps. 0 15 0

Bombay, 17th February 1945

No. 1/2 (12)/45-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to fix as follows the maximum prices which may be charged by a dealer or producer in respect of indigenous Boot Polishes :-

Brand	Size	Manufacturers' issue price per gross	Wholesalers' issue price per gross	Retailers' issue price per unit
		Rs. As. Ps.	Rs. As. Ps.	Rs. As. Ps.
Phillip Star	1 oz.	10 2 0	04 8 0	0 8 6
	½ oz.	32 4 0	37 0 0	0 5 0
Duck	1 oz.	59 0 0	68 5 0	0 9 0
	½ oz.	37 15 0	43 1 0	0 6 0
Diveco	1 oz.	57 12 0	60 6 0	0 8 9
Beam	1½ oz.	58 9 0	07 6 0	0 9 0
Britto	½ oz.	23 2 0	26 9 0	0 3 6
Bewin	½ oz.	24 12 0	28 8 0	0 3 9
Kwik Sc	1 oz.	54 8 0	62 10 0	0 9 3
Hygloss	½ oz.	22 4 0	25 9 0	0 3 0
Tej	1 1/4 oz.	..	49 8 0	0 6 0
	½ oz.	..	20 4 0	0 2 0

NOTE—Wholesale prices are F. O. R. retailer's destination's retailer's prices are exclusive of octroi, terminal tax, or custom duty if any, levied at different stations.

Bombay, 17th February 1945

No. 1/2(15)/45-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to fix as follows, the maximum prices which

Bombay, 17th February 1945

No. 1/2(66)/44-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Ordinance, 1943 (XXXV of 1943), the Central Government is pleased to add the following items in the Department of Industries and Civil Supplies notification No. 1/2(66)/44-CG(CS), dated 11th November 1944.

PART I

Serial No.	Description	Size	Importer's issue price per dozen	Port whole-saler's issue price per dozen	Port Retailer's issue price per unit	Upcountry	
						Wholesaler's issue price per dozen	Retailer's issue price per unit
			Rs. as. ps.	Rs. as. ps.	Rs. as. ps.	Rs. as. ps.	Rs. as. ps.
120	TOOTH BRUSHES Miswak Nylon Tooth Brush	Adult	11 10 0	12 12 0	1 5 0	13 8 0	1 6 0
121	TOOTH PASTES Kolykos U. S. A.	Large	18 10 0	20 10 0	2 2 0	21 12 0	2 4 0
122	Kolykos U. S. A.	Medium	10 0 0	11 0 0	1 2 0	11 9 0	1 3 0
123	FACE POWDERS Bromloy Talcum Powder	Standard	24 12 0	27 4 0	2 12 0	29 5 0	2 15 0
124	Bromloy Bath Dusting Powder	"	34 4 0	37 14 0	3 13 0	40 10 0	4 1 0
125	Bromloy Face Powder	"	24 12 0	27 4 0	2 12 0	29 5 0	2 15 0
126	E. I. P. Talcum Powder	"	17 11 0	19 9 0	2 0 0	20 10 0	2 1 0
127	Tangee Face Powder	Small	20 8 0	22 14 0	2 5 0	24 2 0	2 8 0
128	LIPSTICKS AND ROUGE Don Juan Lip Stick	Standard	11 15 0	13 3 0	1 5 0	13 15 0	1 7 0
129	Tangee Lip Stick	Small	14 8 0	16 0 0	1 10 0	16 14 0	1 12 0
130	E. I. P. Rouge	Standard	13 4 0	14 11 0	1 8 0	15 8 0	1 9 0
131	CREAMS Bromloy Hand Cream	Standard	24 12 0	27 4 0	2 12 0	29 5 0	2 15 0
132	Hind's Honey and Almond Cream	Ja f2½ oz.	12 0 0	13 4 0	1 5 0	14 0 0	1 7 0

may be charged by a dealer in respect of the brands of pipe smoking tobacco specified in Schedules I and II annexed hereto :

Provided that in respect of the brands of tobacco specified in Schedule I, the maximum prices at places other than Bombay, Madras, Calcutta and Delhi may be the maximum prices specified therein plus actual freight to destination :

Provided further that in respect of the brands of tobacco specified in Schedule II, where tobacco is subject to any local or provincial taxation, the dealers of that locality may charge a price in excess of the maximum which would be just sufficient to cover the tax.

SCHEDULE I

S. No.	Description	Wholesale selling price per dozen		Retail selling price	
		in 1 lb. pkts.	4 ozs. tins	per lb.	4 ozs.
1	M/s. Marcovitch & Co., Ltd., London's Black and White.	Rs. As. 173 0	Rs. As. 43 0	Rs. As. 16 0	Rs. As. 4 0
2	M/s. Godfrey Philips Ltd., London's :- (a) Sweet Cut .. (b) Grand Cut ..	167 6	42 0	15 8	3 14
3	M/s. Fryer & Sons (Overseas), London's Special Smokyngie Mixture.	173 0	43 0	16 0	4 0

S. No.	Description	Wholesale price	Retail price
		per lb.	per tin of
		Rs. as. ps.	Rs. as. ps.
1	Barney's Ideal	14 4 0	1 14 0 2 ozs.
2	Creven Mixture	13 4 9	1 12 0 2 ozs.
3	Gold Block	14 4 0	3 12 0 4 ozs.
4	Old English Curve Cut	18 4 9	3 8 0 4 ozs.
5	Player's Navy Cut Medium	14 4 0	3 12 0 4 ozs.
6	Player's No. Name	16 2 6	4 4 0 4 ozs.
7	Three Nuns	15 3 3	4 0 0 4 ozs.

Serial No.	Description	Size	Importer's issue price per dozen	Port wholesaler's issue price per dozen	Port Retailer's issue price per unit	Upcountry		
						Wholesaler's issue price per dozen	Retailer's issue price per unit	
MISCELLANEOUS								
133	Bromley Bath Cubes	12	Rs. 27 7 0	Rs. 30 4 0	Rs. 3 1 0	Rs. 32 10 0	Rs. 3 4 0	
134	Bromley Bath Cubes	6	16 8 0	18 4 0	1 14 0	19 8 0	2 0 0	
135	Bromley after Shave Lotion	Standard ..	19 6 0	21 10 0	2 3 0	23 4 0	2 5 0	
136	Inecto Hair Dye	Large ..	6 12 0	7 8 0	0 12 0	7 14 0	0 13 0	
137	J. B. William's Mug Shaving Soap	Standard ..	2 6 0	2 10 0	0 4 0	2 13 0	0 5 0	
138	Lihcrap Blade Sharpening Hone of glass	"	12 0 0	1 3 0	..	1 4 0	
139	Currundum Metalic Blade Sharpener	Small	12 0 0	1 3 0	..	1 4 0	
140	Currundum Metalic Blade Sharpener	Big	15 10 0	1 8 0	..	1 10 0	
141	Whitex	Large ..	21 7 0	23 10 0	2 6 0	25 0 0	2 9 0	
142	Whitex	Small ..	12 14 0	14 4 0	1 7 0	15 0 0	1 8 0	
143	Royal Seal Pomade	Standard ..	16 0 0	17 10 0	1 12 0	18 10 0	1 14 0	
144	Herbal Pomade	" ..	6 11 0	7 6 0	0 12 0	7 13 0	0 13 0	
J. B. WILLIAM PRODUCTS								
145	Dental Powder	2 oz. ..	6 2 0	6 12 0	0 11 0	7 2 0	0 12 0	
146	Golder Brushless Shaving Cream	Large ..	10 7 0	11 8 0	1 3 0	12 2 0	1 4 0	
147	After Shave Powder	3 oz. ..	10 7 0	11 8 0	1 3 0	12 2 0	1 4 0	
148	Luxury Shaving Cream	Large ..	14 3 0	15 12 0	1 9 0	16 9 0	1 11 0	
149	Talcum Evening Paris No. 039	Standard ..	17 2 0	19 0 0	1 14 0	20 0 0	2 0 0	
150	Face powder No. 6330	Small ..	10 8 0	11 8 0	1 3 0	12 4 0	1 4 0	
151	Bath Salts, No. 2901	Standard ..	29 11 0	32 12 0	3 5 0	34 12 0	3 8 0	

Bombay, 17th February 1945

No. 1/2(16)/45-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (No. XXXV of 1943), the Central Government is pleased to fix, as follows, the maximum prices which may be charged by a dealer or producer in respect of the two

brands of cigarettes of Messrs. Golden Tobacco Co. specified below; provided that where cigarettes are subject to any local or provincial taxation the dealers of that locality may charge a price in excess of the maximum which would be just sufficient to cover the tax.

Description	Maximum retail selling price per tin
"Ela" in tins of 50	Rs. 0 12 6
"Rythm" in tins of 50	Rs. 1 4 0

Bombay, 17th February 1945

No. 1/2(162)/44-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to fix as follows the prices of products manufactured by Bharat Tiles and Marble Ltd., Bombay:—

S. No.	Items	Size of Packet	Manufacturer's issue price per dozen packets	Wholesale price per dozen packets		Retail price per packet	
				Bombay	Elsewhere	Bombay	Elsewhere
			Rs. As. Ps.	Rs. As. Ps.	Rs. As. Ps.	Rs. As. Ps.	Rs. As. Ps.
1	Handy Soap	1 lb. per 2 cakes	9 4 0	10 6 0	11 2 0	0 8 0	0 8 6
2	Kipklin	1½ lb.	7 11 0	8 9 0	9 0 0	0 12 0	0 12 6
3	Deepak	6 oz.	9 11 0	10 12 0	11 3 0	1 0 0	1 0 6

Bombay, 17th February 1945

No. 1/2(168)/44-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section (1) of Section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (XXXV of 1943), the Central Government is pleased to fix as follows the maximum prices both wholesale and retail which may be charged by a dealer in respect of imported stationery articles specified below:—

Serial No.	Description	Wholesale price	Retail price
1	2	3	4
		Rs. a. p.	Rs. a. p.
<i>Nibs</i>			
1	Relief No. 314 Br. and U. S. A. ..	6 6 0	0 1 0
2	Goldwing, Silver wing, Sr. R. Renown Meteor, Tara, Rehan, Orbey, Emperor, Perry 506, New Era, Meti, Record, Gold Moha and similar patterns of English make ..	2 0 0	0 0 3
3	Waverley Original British ..	4 6 0	0 0 6
4	Waverley Original British, Eastern Star, Robroy, Willson, Williams Light Brigade, Jawshar, Moorland, Perry 375, Everest Rapid nib and similar patterns of English make ..	3 3 0	0 0 6
5	Hindu pen No. 1, 2, 3 English ..	4 6 0	0 0 6
6	Hindu pen pattern English, Marshall Nawab, Gandhi, Marwari, Dafter Delawar, Officer Ufar, Sardar, President, Roxy Perry 610, Malryor, Kitab and similar patterns of English make. ..	3 3 0	0 0 6

1	2	3	4
		Rs. a. p.	Rs. a. p.
7	Red Ink, British 2040	3 3 0	0 0 6
8	Red Ink British No. 5012, Mayers 111, Perry 505, Perry 575, N. C. & L. 294, J. C. 1570, 1935, 1240, Mercot, 1519 and similar patterns of English make ..	2 10 0	0 0 6
9	Correspondence No. 9, 10, 11, J. M. British	4 0 0	0 0 6
10	Do. other English I. P. Co. R. M. K. Wineo, JVC Office and similar patterns of English make ..	3 3 0	0 0 6
11	Drawing nibs No. 308 Br. H. W. ..	3 3 0	0 0 6
12	Joseph Gillet No. 303	5 8 0	0 0 9
13	X. Y. Z. British	2 0 0	0 0 3
14	G. White 5008, British Brigwardas, Saraswati, Latins, Maharani, D. Motor bus, Motor, Motor Lorry and similar patterns of English make ..	9 10 0	0 1 0
<i>Pencils</i>			
15	Black lead pencils, polished fids 750, Master, British make, Radio, Master, Office Fan, Regent, Express Eye, Blue-ex, Redex, Yellowx, Greenex, Nesdon, Cumberland, Round and Hexagon, L. C. Hard-muth Round and Hexagon L. and eagle Round and Hexagon, Maharaja, Hockey, Union, Dixon, Tower, Camp No. 100 and other Bavarian Office Cedar N. H., Faber's Midling, Hard, soft ..	per gross 21 10 0	each 0 3 0
16	Utility unpolished English ..	12 0 0	0 1 9

1	2	3	4	1	2	3	4
		Rs. A. P.	Rs. A. P.			per dozen	each
						Rs. a. p.	Rs. a. p.
17	Drawing pencils Artist superior Eng., Venus Khandhar, wolf, vandikes, golden rod, spanic, graphite, apollo Mars & Castoll and similar other lyra or loft eagle or lord Chamber, Ino Rouny Diana L. C. Hardmuth, Pluto Chambers Stanto, etc.	56 0 0	0 8 0	53	Lever files English and German	22 6 0	2 5 0
18	Kohinoor Superior shorthand dixon's	64 0 0	0 9 0	54	File pinceral flat size English	38 6 0	4 0 0
19	Swan, lyro and other similar shorthand pencils	64 0 0	0 9 0	55	Do. large size	32 0 0	3 5 0
20	Black lead Japan and China polished	12 0 0	0 1 9	56	Do. Coldstream super cobra & double box, half ring binder	35 3 0	3 11 0
21	Utility copying unpolished English	38 6 0	0 5 6	57	Punching maching foreign large size	24 0 0	2 8 0
22	Copying and drawing polished Kohinoor Vanus 214 English and similar patterns of English and Germans make.	57 10 0	0 8 0	58	Stapling pins superior American or English	1 13 0	0 3 0
23	Realm copying American and similar other English Mohini Challenge	41 10 0	0 5 9	59	Do. ordinary	0 13 0	0 1 9
24	Red and Blue polished Extra English Thick	48 0 0	0 6 9	60	Stephens Gum 32 oz. English	4 0 0	5 0 0
25	Do. Thick	32 0 0	0 4 6	61	Do. 16 ozs.	2 6 0	3 0 0
26	Do. Thin	28 13 0	0 4 0	62	Do. 8 ozs.	1 6 0	1 12 0
27	Red Blue pencil without polish	32 0 0	0 4 6	63	Do. 2½ ozs.	0 14 0	1 2 0
	<i>Visiting Cards</i>			64	Do. 1½ ozs.	0 8 0	0 10 0
28	Alabaster and Crystal Ivory Cards thin, English.	4 0 0	0 7 0	65	Luggage lablo Eng. No. 1	2 6 0	0 5 0
29	Alabaster and Ivory Cards English thins	5 3 0	0 9 0	66	Do. No. 2	3 3 0	0 6 0
30	Do. small	6 0 0	0 10 0	67	Do. No. 3	4 0 0	0 8 0
	<i>Pins</i>			68	Do. No. 4	4 13 0	0 10 0
31	Pins 100 on sheets. British iron 3/4" x 1"	24 0 0	0 3 3	69	Do. No. 5	5 10 0	0 11 0
32	Do. 1½" x 1½"	33 10 0	0 4 9	70	Do. No. 6	6 6 0	0 13 0
33	Pins 100 on sheets. Bt. brass 3/4" x 1"	16 0 0	0 2 3	71	Do. No. 7	8 0 0	1 0 0
34	200 in book or paper brass	36 0 0	0 5 0	72	Do. No. 8	9 10 0	1 3 0
	<i>Clips</i>			73	Reves Windsor & Newton Drawing Ink 1 oz	16 13 0	1 12 0
35	Jem clips Br. and foreign	4 0 0	0 7 0	74	Do. ½ oz. size	9 10 0	1 0 0
	<i>Inks</i>			75	Colour box Eng. No. 10, 91, 92	9 13 0	1 0 0
36	Stephens writing ink 40 ozs.	48 0 0	5 0 0	76	Do. 20, 12A	15 10 0	1 10 0
37	Do. 20 ozs.	28 13 0	3 0 0	77	Do. 21	19 3 0	2 0 0
38	Do. 8 ozs.	14 6 0	1 8 0	78	Do. 7008 A	28 11 0	3 0 0
39	Do. 4 ozs.	9 10 0	1 0 0				
	<i>Erasers</i>			79	Reeves Pastes E. 12	100 13 0	0 14 0
40	Pencil eraser Eng. and American 1 lb. box (1 lb. of box of 12 pieces)	12 0 0	1 4 0	80	Do. L 12	48 0 0	0 6 9
	<i>Carbon Papers</i>			81	Do. L 9	38 6 0	0 5 6
41	Carbon papers typewriter, superior Uroka P	7 10 0	0 1 6	82	Do. L 6	24 0 0	0 3 3
42	Carbon papers typewriter, foolscap size Koliok Ellam and similar patterns of English make	5 10 0	0 1 0	83	Tracing cloth 42" English	80 0 0	100 0 0
43	Pen and pencils carbon papers demisize Electric prince, Everest Zenith, Majestic, Venus, Commercial National, speed, Pioneer, tower, ratik copywriter, clock, parrot; globo and similar other foolscap size	7 3 0	0 1 6	84	Do. 36"	64 0 0	80 0 0
44	Carbon paper ordinary quality typewriter foolscap size	4 0 0	0 1 0		<i>Pads and Envelopes</i>		
	<i>Files</i>			85	Crown bond pads large postsize 10" x 8"	14 6 0	1 8 0
45	Flat files c.a.-thick	38 6 0	0 5 6	86	Do. 9" x 7"	12 0 0	1 4 0
46	Do. thick	28 13 0	0 4 0	87	Do. 8" x 5"	8 6 0	0 14 0
47	Do. thin	22 6 0	0 3 0	88	Do. 7" x 4½"	7 3 0	0 12 0
48	Do. rough	19 3 0	0 2 9				
	<i>Stencils</i>			89	Crown Bond Envelopes large SVO	24 0 0	3 0 0
49	Hand Stencils English	4 6 0	5 8 0	90	Crown bond and Basildon Airmail 10. x 8 large	20 6 0	2 9 0
50	Duplicating Ink Small English	2 0 0	2 8 0	91	Crown bond Envelopes large SVO	20 6 0	2 9 0
	<i>Gum</i>			92	Crown Bond Envelopes large & Basildon airmail post size	16 13 0	2 2 0
51	Gloy 5 oz. English	14 6 0	1 8 0	93	Crown Bond and Basildon Envelopes airmail large size SVO	22 0 0	2 12 0
52	Do. 10 ozs. English	21 10 0	2 4 0	94	Athel film fame & studio land and similar patterns of English make	8 6 0	0 14 0
				95	Envelopes to match the same-English	8 13 0	1 2 0
				96	Airmail pads English 10 x 8 white thin large size	9 10 0	1 0 0
				97	Croxely pad large 10 x 8	14 6 0	1 8 0
				98	Do. large Envelopes	16 13 0	2 2 0
				99	Silver-cross pads largo 10 x 8	16 13 0	1 12 0
				100	Envelopes to match	24 0 0	3 0 0
				101	Scotia English, Lion Brand largo and other envelopes thick No. 36	14 6 0	1 13 0
				102	Visiting cards alabaster hand made ladios small	14 6 0	1 8 0
				103	Do. Extra third medium	12 0 0	1 4 0
				104	Do. Gents third	8 6 0	0 14 0
				105	Paper Dusters English	3 10 0	0 6 0
				106	Ribbons English	27 0 0	3 8 0

NOTE.—Freight will be borne by the consignee, i.e., wholesaler or retailer as the case may be,

Bombay, 17th February 1945

No. 1/2(177)/44/CG (CS)—In exercise of the powers conferred by clause (e) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to make the following amendments in the Department of Industries and Civil Supplies Notifications No. 1/2(66)/44 C.G. (CS), dated the 22nd July 1944, namely:—

1	2	3	4	5	6	7	8
S. No.	Item No.	Size	Importer's issue price per dozen	Port wholesaler's issue price per dozen	Port retailer's issue price per unit	Up-country wholesaler's issue price per dozen	Up-country retailer's issue price per unit
	<i>Part I</i>		Rs. A. P.	Rs. A. P.	Rs. A. P.	Rs. A. P.	Rs. A. P.
1	For item 5 (Small size) 5 (Larola Lotion small)	Substitute	18 3 0	20 0 0	2 0 0	21 4 0	2 2 0
2	For item 80 (large size) 30 large size	"	13 14 0	15 4 0	1 9 0	16 4 0	1 10 0
3	For item 36 36A (large size)	"	19 0 0	21 0 0	2 2 0	22 4 0	2 4 0
	36B (small size)	"	9 10 0	10 10 0	1 1 0	11 4 0	1 2 0
4	For item 55 55A large size	"	18 0 0	20 0 0	2 0 0	21 0 0	2 2 0
	55B small size	"	10 12 0	12 0 0	1 3 0	12 10 0	1 4 0
5	For item 58 58A double size	"	17 9 0	19 8 0	1 15 0	20 8 0	2 1 0
	58B large size	"	10 14 0	12 0 0	1 3 0	12 10 0	1 4 0
6	For item 81 81 large size	"	10 5 0	11 6 0	1 2 0	12 1 0	1 3 0
7	For item 89 (adult) 89 adult	"	9 11 0	10 12 0	1 1 0	11 4 0	1 2 0
8	For item 62 substitute "62 Phillips Milk of Magnesia Tooth Paste (U. S. A. & South Africa) Large size."		16 8 0	18 0 0	1 14 0	19 4 0	2 0 0
9	For item 63 substitute "63 Phillips Milk of Magnesia Tooth Paste (U. S. A. & S. Africa) Medium Size."		8 4 0	9 0 0	0 15 0	9 12 0	1 0 0
10	For item 34 (regular size) substitute "34 regular size"		11 14 0	13 1 0	1 7 0	13 13 0	1 8 0
11	In the items 92 and 93 for the words "Fina Nylon tooth brush" and "Fina Masso tooth brush" the words "Prophylactic Nylon tooth brush" and "Prophylactic Masso tooth brush" shall be substituted respectively, In Part II of the Notification for the entries relating to Brylshave and Brylfoam (items No. 22 & 23) the following shall be substituted.						
12	Brylshave	Standard size	13 12 0	..	1 8 0	..	1 9 0
	Brylfoam	"	11 14 0	..	1 3 0	..	1 4 0

Bombay, 17th February 1945

No. 1/2 (178)/44-CG(CS)—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to fix as follows the prices of Razor Blades known as 'OFFICIAL BRAND DE BLADES':—

Description	Importer's issue price for 20 pkts. of 4 blades each	Port wholesaler's price per 20 pkts. of 4 blades each	Up-country wholesaler's price per 20 pkts. of 4 blades each	Port retailer's price per pkt. of 4 blades	Up-country retailer's price per packet of 4 blades
'OFFICIAL' brand De Blades	Rs. As. Ps. 4 6 0	Rs. As. Ps. 4 13 0	Rs. As. Ps. 5 2 0	Rs. As. Ps. 0 4 6	Rs. As. Ps. 0 5 0

C. C. DESAI

Joint Secy. to the Govt. of India

Bombay, 17th February 1945

No. 1/2 (13)45-CG(CS)—In exercise of the powers conferred upon me by sub-section 1(a) of section 11 of the Hoarding and Profiteering Prevention Ordinance (Ordinance No. XXXV of 1943), I call upon all dealers, wholesalers as well as retailers, in indigenously manufactured Boot Polishes, either to mark retail selling prices or to exhibit price list at a prominent place in the shop, showing clearly the retail selling prices of the said articles and to comply with the following directions, namely:—

(a) Those who are exclusively wholesalers shall exhibit a price list showing both the wholesale and retail prices.

(b) Those who are retailers shall, wherever possible, mark the retail selling prices on the article and where such marking is not feasible shall exhibit the price list at a prominent place.

(c) The prices shall be written or marked legibly in English or in the local language of the district.

(d) The prices marked or exhibited shall not exceed the maximum prices which, for the time being, it is lawful to charge under the Hoarding and Profiteering Prevention Ordinance.

Bombay, 17th February 1945

No. 1/2 (163)/44-CG(CS)—In exercise of the powers conferred upon me by sub-section 1(a) of section 11 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), I call upon all dealers, wholesalers as well as retailers in the products of Bharat Tiles and Marble Ltd., Bombay, either to mark selling prices (both wholesale and retail) or to exhibit price-list at a prominent place in the shop showing clearly the selling prices of the said articles as fixed by the Central Government under Notification No. 1-2 (162)/44-CG(CS), dated the 17th February 1945, and to comply with the following directions, namely:—

(a) Those who are exclusively wholesalers shall exhibit a price-list showing both the wholesale and retail prices.

(b) Those who are retailers shall, where possible, mark the retail selling prices on the articles and where marking is not possible shall exhibit the price-list at a prominent place.

(c) The prices shall be written or marked legibly in English or in the local language of the district.

(d) The prices marked or exhibited shall not exceed the maximum price which, for the time being, it is lawful to charge under the Hoarding and Profiteering Prevention Ordinance.

Bombay, 17th February 1945

No. 1/2(169)/44-CG(CS)—In exercise of the powers conferred upon me by sub-section 1(a) of section 11 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), I call upon all dealers, wholesalers as well as retailers, in imported stationery articles, either to mark retail selling prices or to exhibit price-list at a prominent place in the shop showing clearly the retail selling prices of the said articles, and to comply with the following directions, namely:—

(a) Those who are exclusively wholesalers shall exhibit a price-list showing both the wholesale and retail prices;

(b) Those who are retailers shall, where possible, mark the retail selling prices on the articles and where marking is not feasible shall exhibit the price-list at a prominent place;

(c) The prices shall be written or marked legibly in English or in the local language of the district;

(d) The prices marked or exhibited shall not exceed the maximum price which, for the time being, it is lawful to charge under the Hoarding and Profiteering Prevention Ordinance; and

(e) Where a price-list is exhibited, the list shall be in different parts for various classes of articles and within each part the articles shall be arranged as far as possible in alphabetical order.

CORRIGENDUM

Bombay, 13th February 1945

No. 1/2 (9)/45-CG(CS)—In this Department's Notification No. 1/2 (9)/45-CG(CS), dated 22nd January 1945, published on page 135, part I, Section I of the *Gazette of India*, dated 3rd February 1945, for the figures and words "31st April 1939" substitute "31st August 1939".

C. C. DESAI

Contlr. Genl. of Civil Supplies

New Delhi, 17th February 1945

No. F. 22(220)AP/44—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to direct that the notifications of the Government of India in the Department of Industries and Civil Supplies, No. 1/2 (154)/44-CG(CS), dated the 6th January 1945 and No. 1/2(155)/44-CG(CS), dated the 6th January 1945 shall be canceled.

R. A. MAHAMADI

Dy. Secy. to Govt. of India

New Delhi, 24th February 1945

No. 21(6)-F/45—In exercise of the powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to direct that the following further amendment shall be made in the notification of the Government of India in the Department of Industries and Civil Supplies, No. 21(6)G.C./44, dated the 25th November 1944, namely:—

After paragraph (II) in the Table set forth in the said notification, the following Note shall be inserted, namely:—

"Note—The sellers are allowed to include in the weight of Wet Salted Buffalo Hide Brushed Clean the weight of salt at the ratio mentioned below to compensate the loss due to brushing of the salt normally carried in a wet salted hide.

- | | |
|---|-------------------|
| (1) Heavy Wet Salted Buffalo Hide Brushed Clean. | 5 lbs. per hide |
| (2) Medium Wet Salted Buffalo Hide Brushed Clean. | 4 lbs. per hide |
| (3) Light Wet Salted Buffalo Hide Brushed Clean. | 3 lbs. per hide." |

H. AHMED

Dy. Secy. to Govt. of India

The 7th March 1945

No. 5265-S.T.—The following notification issued by the Government of India in the Department of Industries and Civil Supplies is republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

New Delhi, 10th February 1945

No. 90(34)-C/44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that, the following amendments shall be made in the Brass Utensiles (Control) Order, 1944, namely:—

- I. In clause 5 of the said Order,—
- (i) in sub-clause (ii), for the letters and figures "Rs. 3" the letters and figures "Rs. 2-12 0" shall be substituted;

(ii) in sub-clause (iii), for the letters and figures "Rs. 2-9-0" the letters and figures "2-5-0" shall be substituted;

II. In Schedule II annexed to the said Order,—

(i) In the second column, for the entries "2-1", "1-15" and "1-13" wherever they occur, the entries "2-0" "1-13" and "1-10" respectively shall be substituted;

(ii) in the entry against item 8 the words "and Chhibas" shall be omitted;

(iii) to each of the entries against items 33, 34 and 35, the words "with or without covers" shall be added;

(iv) after the heading "Articles for Madras Manufacturers only" and the entries thereunder the following heading and entries shall be inserted:—

Articles for U. P. manufacturers only

1. Jug	2 0
2. Silapchi	2 0
3. Pandan	2 0"

J. D. KAPADIA

Dy. Secy. to the Govt. of India

The 7th March 1945

No. 5266-S.T.—The following notifications, issued by the Government of India, in the Department of Industries and Civil Supplies, are republished for general information.

By order of the Governor

C. S. JHA

Secretary to Government

New Delhi, 10th February 1945

No. 21 (4)-G.C./44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules the Central Government is pleased to make the following Order:—

1. (1) This Order may be called the Footwear Control Order, 1945.

(2) It extends to the whole of British India.

(3) It shall come into force at once.

2. In this Order, unless there is anything repugnant in the subject or context:—

(a) "ceiling price" in relation to footwear of any description means the price shown in the Schedules to this Order as the ceiling price for footwear of that description;

(b) "cottage manufacturer" means a person who manufactures footwear for sale through a factor;

(c) "factor" means a person, other than a manufacturer, who carries on the business of purchasing footwear manufactured by cottage manufacturers for resale to retailers;

(d) "footwear" means any article of footwear made wholly or partly of leather, including chappals and sandals, or such other footwear specifically included in the Schedules to this Order;

(e) "manufacturer" means a person who manufactures footwear for sale otherwise than through a factor;

(f) "price" means price per pair of the footwear;

(g) "retailer" means a person other than a manufacturer or importer who carries on the business of selling any footwear otherwise than for the purpose of resale;

(h) "Schedule" means a Schedule annexed to this Order.

3. The provisions of this Order shall not apply in relation to:—

(a) footwear imported from outside India;

(b) footwear specially made to measure for a particular person for his own use;

(c) footwear, other than those mentioned in the Schedules, the retail price of which is less than three rupees; and

(d) footwear supplied in pursuance of a contract made with the Central Government in the Department of Supply.

4. (1) No footwear of a description given in Schedule I or Schedule II shall be sold or offered for sale by any person at a price exceeding its ceiling price.

(2) No footwear of a description given in Schedule III shall be sold or offered for sale:—

(a) by a manufacturer or a factor to a retailer,

(b) by a cottage manufacturer to a factor, or

(c) by any person in a retail sale transaction, at a price exceeding the ceiling price of the footwear as shown in the appropriate part and column of that Schedule.

(3) No manufacturer or factor shall sell, or offer for sale, to a retailer any footwear other than those specified in Schedule I or Schedule II at a price exceeding 76 per cent of the retail price as marked on the footwear under the provisions of this Order.

(4) No retailer shall sell or offer for sale any footwear purchased by him before the 29th June 1944, at a price which exceeds his cost price by more than 31½ per cent thereof.

(5) Where any footwear has impressed or marked on it its retail price under the provisions of this Order, no retailer shall sell or offer to sell it at more than that price.

(6) Notwithstanding anything contained in sub-clauses (1) to (5), where a retailer is required to pay octroi charges in excess of three pies in the rupee, he may add to the retail sale price of the footwear permissible under those sub-clauses a charge just sufficient to cover the excess octroi charges.

(7) For the purposes of sub-clauses (1), (2) and (3), the prices charged by a manufacturer or factor shall be calculated inclusive of packing charges and charges for transportation by goods train up to the railway station nearest to the retailer's place of business.

5. No factor shall in the course of his business purchase footwear from a cottage manufacturer at a price which is less than 71 per cent of the price subsequently marked by the factor under the provisions of this Order as the retail price of the footwear :

Provided that it shall be lawful for the factor to recover from the cottage manufacturer a charge at rates not exceeding the following to cover the cost of providing laces and cartons, packing charges and charges for forwarding by goods train to the railway station nearest to the retailer's place of business :—

Men's and Women's and youth's sizes	12 annas per pair
Boys' sizes	10 " "
Children's sizes	8 " "
All sizes of chappals and Indian pattern footwear :	6 " "

Provided further that where the footwear is sold by the cottage manufacturer in an incomplete form, the factor may recover a further charge at the rate of six and a half annas per pair to cover the cost of supplying and fixing insoles, polishing and otherwise completing the footwear.

6. Every retailer shall display prominently in his shop true copy of Schedules I and II and Part C of Schedule III and allow any customer to refer to it.

7. (1) All footwear shall have clearly impressed on the sole thereof or, in the case of footwear of small size or where impressing on the sole is not practicable, shall have clearly marked in indelible ink on the inner sole or side thereof :—

(a) the name of the brand, or if the footwear is not of a named brand, the name of the manufacturer or factor who

has impressed on the footwear the particulars prescribed in this sub-clause ;

(b) the size ;

(c) except in the case of footwear specified in Schedule I or Schedule II and Indian Pattern footwear not covered by Type No. 11 of Schedule III, the type number of the footwear as shown in column 1 of Schedule III, thus "Type No. 6A" ;

(d) the retail price.

(2) The factor, in the case of footwear purchased by him from a cottage manufacturer, and the manufacturer in any other case, shall be responsible for impressing or marking on the footwear all particulars in accordance with sub-clause (1).

(3) No manufacturer shall sell or otherwise dispose of, and no retailer shall have in his possession, any footwear on which particulars are not impressed or marked in accordance with sub-clause (1).

8. Any officer authorised in this behalf by the Central Government or the Provincial Government may, with a view to securing compliance with this Order,—

(a) require any person to give any information in his possession in respect of any business carried on by that or any other person ;

(b) inspect or cause to be inspected any books or other documents belonging to or under the control of any person ;

(c) enter and search, or authorise any person to enter and search, any premises, and seize, or authorise any person to seize, any article in respect of which he has reason to believe that a contravention of this Order has been committed.

9. Any court trying a contravention of this Order, may without prejudice to any other sentence which it may pass, direct that any footwear, in respect of which the court is satisfied that the Order has been contravened, shall be forfeited to His Majesty.

10. The Central Government may by special or general order exempt any person or class of persons from all or any of the provisions of this Order.

11. The Footwear Control Order, 1944, shall cease to have effect save as respects things done or omitted to be done before the coming into force of this Order :

Provided that all proceedings commenced and authorisations made under any provisions of that Order shall be continued, and shall be deemed to have been commenced or made under the corresponding provisions of this Order.

SCHEDULE I [See Clause 4 (1)]

"Flex" Brand Footwear manufactured by the North-West Tannery Company

Description of Footwear	Ceiling price (for retail sales)			
	Men's sizes	Youth's sizes	Boy's sizes	Ladies' sizes
	5 to 12 Rs. a.	1 to 4 Rs. a.	10 to 13 Rs. a.	2 to 7 Rs. a.
Flex "Cobra" Brand, Men's Style, laced footwear. Hand Weltd	15 0	13 0	11 4	..
Flex "Elephant" Brand Men's Style, Laced Footwear. Staple Weltd	12 8	11 0	9 8	..
Flex "Elephant" Brand, Men's Style, Full Slippers, Salims, Gracians and Court Shoes. Staple Weltd and Machine sewn	10 8	9 4	8 0	..
Flex "Utility" Brand Men's Style, Laced Footwear. Staple Weltd	10 8	9 4	8 0	..
Flex "Utility" Brand, Men's Style, Full slippers, Salims, Gracians and Court Shoes. Machine Sewn.	8 12	7 12	6 8	..
Flex "Elephant" Brand, Lined Chrome Calf Chappals	9 4	8 0	7 0	..
"Flex" Brand, Unlined Leather Chappals	4 15
"Flex" Brand, chappals, Pattern 23/602, 24/603, 25/604 and 26/605	3 15	3 8	2 15	3 8

SCHEDULE II [See Clause 4 (1)]

"Bata" Brand Footwear manufactured by the Bata Shoe Co., Ltd.

Type	Brand	Description	Ceiling price (for retail sales)
1	2	3	4
Men's shoes, sandals and chappals	Gentleman	Men's Oxford shoes upper black or brown leather, leather sole and heel, medium and pointed last.	Rs. a 14 15
	Jimmy	Men's Oxford shoes upper black or brown, reclaim rubber sole and heel, welted	14 15
	Sportsman	Men's Derby shoes, upper black or brown leather sole and heel	12 15
	Style	Men's Oxford shoes, upper black or brown leather sole and full rubber heel	9 8
	Everybody	Men's Oxford shoes or Derby style shoes, upper of brown leather, rubber reclaim full soles.	8 15
	Manmohan	Men's full slippers, upper black or brown, fabric lining, leather soles and heels	8 15
	Pathan	Men's Frontier type Chappals, upper brown leather, leather soles and heel	8 12
	Standard	Men's Oxford shoes, upper black leather, leather sole and heel of full rubber	8 0
	Aram	Men's full slipper, black or brown, leather sole and rubber heel	7 14
	Type	Men's Oxford, upper black leather, fabric socks, full reclaim rubber sole and heel	6 15
	Mira	Men's slipper, upper black, fabric socks, leather sole and full rubber heel	6 15
	Mercules	Men's slipper, upper black or brown leather, full rubber reclaim soles	6 15
	Punjabi	Men's Punjabi type sandals, upper black or brown, leather, full rubber reclaim soles	6 15
	Uptodate	Men's Canvas Oxford shoes, upper duck different coloured materials, special reclaim rubber soles, m ul'ed heels	3 15

1	2	3	4
	Raja	Men's Kumphy stylo sandals, upper black duck material, special reclaim rubber soles and heels	Rs. 3 a. 8
	Howadar	Men's Chappals, upper brown or black, sheep-skin lining, leather sole	3 12
	Mandalay	Men's Chappals, upper brown or black, sheep-skin lining leather sole	3 12
	Special	Men's full slipper, upper black duck materials, special reclaim rubber soles	3 8
	Jagna	Men's Chappals, upper brown or black, sheep-skin lining, leather soles	3 4
	China	Men's Chappals, upper brown or beige, sheep-skin lining, leather sole	3 4
	Strong	Men's Chappals, upper brown or black, leather insole, rubber reclaim soles	2 12
	Popular	Men's Chappals, upper brown or black, leather insole, rubber reclaim sole from sizes 7 to 12	2 8
	Popular	Men's Chappals, upper brown or black, leather insole, rubber reclaim soles from sizes 3 to 6	2 0
Ladies' shoes, Sandals and Chappals	Martha	Ladies' shoes, black or blue with combination leather sole and high wooden heels. Different designs	16 15
	Patricia	Ladies' shoes, combined, closed shoes, wooden heels, leather sole, different designs	16 15
	Novola	Ladies' Sandals, red upper, leather sole and wooden covered heels. Different designs	16 15
	Camilia	Ladies' court shoes, white uppers, leather soles and high wooden heels covered, different designs	16 15
	Caroleno	Ladies' walking shoes, black or brown uppers, leather sole and wooden covered heel	10 12
	Gaiety	Ladies' sandals, upper white, medium wooden heels leather soles	9 15
	Easy	Ladies' closed walking shoes, upper black or brown leather, leather sole and wooden medium heels	9 14
	Prim	Ladies' closed walking shoes, upper brown, leather sole, low wooden heels	9 14
	Isa	Ladies' closed walking shoes, upper black, leather sole and low wooden heels	7 15
	Breene	Ladies' low-heeled Punjabi stylo sandals, different colours uppers, low coloured wooden heels	7 15
	Anita	Ladies' low-heeled sandals, red kid uppers of different coloured leather, low coloured wooden heel	7 15
	Lora	Ladies' sandals, upper black leather sole, medium wooden heels	7 15
	Stela	Ladies' sandals, uppers brown leather, leather sole and medium wooden heels	5 15
	Isabelia	Ladies' sandals, upper coloured canvas, fabric socks, leather sole, wooden heels	5 8
	Gladys	Ladies' sandals, upper of poplin material embroidered, sole special reclaim rubber medium wooden heels	4 15
	Waikiki	Ladies' upper printed canvas, medium heels	4 15
	Pretty	Ladies' sandals, upper leather of different coloured materials, leather soles, low wooden heels	4 15
	Rose	Ladies' sandals, upper coloured printed canvas, sole special reclaim rubber, medium wooden heel	3 15
	Whiterose	Ladies' sandals, upper duck material white, sole special reclaim rubber, medium wooden heel	3 8
	Lady	Ladies' sandals, upper coloured canvas, special reclaim rubber sole, medium wooden heel	3 2
	Bhabi	Ladies' chappals, upper suede of different colours, with imitation silver piping, leather sole	2 15
	Soni	Ladies' chappals, upper brown or black, leather sole	2 12
	Sita	Ladies' chappals, upper brown and black or split leather, leather sole	2 8
	Sister	Ladies' chappals, upper brown or black of different coloured sheep-skin, leather sole	2 6
Youth's, Boys', Children shoes and Chappals	Naughtyboy	Youth's shoes, black or brown leather, lined, with rubber reclaim rubber sole, sizes from 2 to 5	6 15
	Midget	Boys' shoes, black or brown upper, fabric socks, leather sole, sizes from 12 to 1 1/2	5 15
	Naughtyboy	Boys' shoes, black or brown leather uppers, leather lined, with rubber reclaim soles, sizes from 12 to 1 1/2	5 15
	Naughtyboy	Boys' shoes black or brown, leather upper, leather lined, with rubber reclaim soles, sizes from 9 to 11 1/2	5 8
	Midget	Boys' shoes, black or brown, upper fabric socks, leather sole, sizes from 9 to 11 1/2	5 8
	Champion	Boys' shoes, black or brown upper, split socks, leather sole and heel, sizes from 12 to 1 1/2	4 15
	Friend	Boys' full slipper, upper brown, leather sole, sizes from 12 to 1 1/2	4 12
	Champion	Boys' shoes, black or brown upper, split socks, leather sole and heels, sizes from 9 to 11 1/2	4 8
	Midget	Childs' shoes, black or brown upper, fabric socks, leather sole, sizes from 3 to 8 1/2	4 8
	Friend	Boys' full slipper, upper brown, leather sole, sizes from 9 to 11 1/2	4 6
	Champion	Childs' shoes, black or brown upper, split socks, leather sole and heels, sizes from 3 to 8 1/2	4 4
	Pahari	Boys' sandals, black or brown leather uppers, moulded rubber reclaim sole, sizes from 12 to 1 1/2	3 15
	Pahari	Boys' sandals, black or brown leather upper, moulded rubber reclaim soles, sizes from 9 to 11 1/2	3 8
	Student	Childs' sandals, brown or beige upper, leather sole, sizes from 3 to 8 1/2	2 15
	Sathi	Youth, chappals, upper brown or black, leather sole, sizes from 2 to 5	2 8
	Talak	Boys' chappals, upper of different colours, leather sole, sizes 9 to 1	1 15
	Gopal	Boys' chappals, upper different colours, rubber reclaim sole, sizes from 9 to 1	1 6
Gent's Plimsolls	Popular Lacing	White or brown high class mercerised cotton fabric doubled by heavy cotton drill, reclaim rubber sole moulded or unmoulded, sizes 3 to 10	2 2
	Modern Newcut	Brown or black high class mercerised cotton fabric doubled by heavy cotton drill, reclaim rubber moulded or unmoulded sole, sizes 3 to 10	2 2
	Popular Newcut	Brown or black good mercerised cotton fabric doubled by heavy cotton drill, reclaim rubber sole and heels. Sizes 3 to 10	1 15
	Susta Lacing	Brown good mercerised cotton fabric doubled by heavy cotton drill, reclaim rubber sole without heel, sizes 3 to 10	1 12
	Susta Newcut	Brown high class mercerised cotton, fabric, doubled by heavy cotton drill, reclaim rubber sole without heel, sizes 3 to 10	1 10
	Susta Lacing	White high class mercerised cotton fabric, doubled by grey plain cloth, reclaim rubber sole without heel, sizes 3 to 10	1 12
Children Plimsolls	Popular strap	Upper white high class mercerised cotton fabric, doubled by grey plain cloth, rubber claim sole, sizes :— From 9 to 2 From 3 to 8	1 8 1 8 1 6
	Popular Lacing	Upper white or brown high class cotton fabric, doubled by grey plain cloth, rubber reclaim sole, sizes :— From 9 to 2 From 3 to 8	1 17 1 5
	Susta Nagra	Upper brown good mercerised cotton fabric, doubled by grey plain cloth, rubber reclaim sole, sizes :— From 9 to 2 from 3 to 8	1 4 1 0

SCHEDULE III [See Clause 4 (2)]
Footwear other than those specified in Schedules I and II
PART A—On sale by a manufacturer or a factor to a retailer

1	2	3	4	5	6	7							
						Rs. a. p.	Rs. a. p.	Rs. a. p.	Rs. a. p.				
Type	Style	Construction	Material	Lining	Bottom and Insole	Soles	Thickness	Process	Gent's sizes 5-12	Youth's sizes 2-5	Boy's sizes 11-1	Children's sizes 7-10	Infant's sizes 2-6
1 A	Gent's	Laced, Buckled, Monk, Zip fastener, all styles, other than those shown in Type No. 9.	Calf, Kid, Suede, Nubuck, Sambhar, Patent or any other fancy leather or combination thereof.	Leather or cloth or combination.	Leather	Leather	.. Double leather soles with stitched welts.	Handmade, Handsewn, stitched and made on wooden lasts.	15 3 0	12 7 0	10 13 0	7 14 0	5 2 0
B	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather stitched sole	Handmade, Handsewn, stitched and made on wooden lasts or veldtschoen.	12 0 0	0 3 0	7 0 0	5 13 0	3 7 0
C	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Double leather soles stitched with welts.	Made on lasty principles with riveted insoles or iron lasts or machine made.	13 5 0	9 13 0	7 13 0	6 2 0	4 15 0
D	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather stitched sole	Made on lasty principles with riveted insoles or iron lasts or machine made or veldtschoen.	11 0 0	9 0 0	0 0 0	5 10 0	3 4 0
E	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Double leather riveted soles	Any process	10 10 0	7 13 0	6 4 0	4 14 0	3 1 0
F	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather riveted sole	Ditto	9 2 0	6 10 0	5 5 0	4 2 0	2 8 0
2 A	Do.	Ditto	Chrome wholly or in combination with other material.	Do.	Do.	Do.	.. Double leather soles with stitched welts.	Handmade, handsewn, stitched and made on wooden lasts.	13 11 0	11 14 0	10 4 0	7 10 0	4 0 0
B	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather stitched sole	Handmade, handsewn stitched and made on wooden lasts or veldtschoen.	11 6 0	8 10 0	6 13 0	5 8 0	3 4 0
C	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Double leather soles stitched with welts.	Made on lasty principles with riveted insoles or iron lasts or machine made.	12 3 0	0 3 0	7 4 0	5 14 0	4 3 0
D	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather stitched sole	Made on lasty principles with riveted insoles or iron lasts or machine made or veldtschoen.	9 14 0	8 7 0	6 7 0	5 5 0	3 1 0
E	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Double leather riveted soles	Any process	9 8 0	7 4 0	5 10 0	4 10 0	2 14 0
F	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather riveted sole	Ditto	8 0 0	6 1 0	4 12 0	3 14 0	2 4 0
3	Do.	Full Boots or Jodhpurs laced buckled or combination.	Chrome wholly, Sambhar, or in combination with other material.	Do.	Do.	Do.	.. Double leather soles with stitched welts.	Handmade, handsewn, on any principle.	15 3 0	13 0 0	11 0 0	8 3 0	..

Code	Description	Material	Quality	Quantity	Unit	Price	Value	Quantity	Unit	Price	Value	Quantity	Unit	Price	Value
4 A Do.	Pumps, Sandals, Newcuts, Greclans, Alberts, Full Slippers, Afghan, Chappals, Salims, of all designs.	Calf, Kid, Suede, Nabuck, Sambhar, Patent or any other fancy leather or combination thereof.	Do.	12 15 0	10 13 0	9 6 0	6 13 0	4 9 0	Handmade, handsewn, stitched and made on wooden lasts.	12 15 0	10 13 0	9 6 0	6 13 0	4 9 0	
B Do.	Ditto	Ditto	Do.	10 10 0	7 13 0	6 4 0	4 14 0	2 14 0	Ditto	10 10 0	7 13 0	6 4 0	4 14 0	2 14 0	
C Do.	Ditto	Ditto	Do.	11 0 0	8 6 0	6 10 0	5 4 0	4 3 0	Made on lasty principles with riveted insoles on iron lasts or machine made.	11 0 0	8 6 0	6 10 0	5 4 0	4 3 0	
D Do.	Ditto	Ditto	Do.	9 2 0	0 10 0	6 5 0	4 2 0	2 11 0	Ditto	9 2 0	0 10 0	6 5 0	4 2 0	2 11 0	
E Do.	Ditto	Ditto	Do.	8 0 0	5 12 0	4 10 0	3 10 0	2 8 0	Any process	8 0 0	5 12 0	4 10 0	3 10 0	2 8 0	
F Do.	Ditto	Ditto	Do.	6 7 0	4 10 0	3 12 0	2 14 0	2 4 0	Ditto	6 7 0	4 10 0	3 12 0	2 14 0	2 4 0	
5 A Do.	Ditto	Chrome wholly or in combination with other material.	Do.	11 12 0	10 3 0	8 13 0	6 9 0	3 13 0	Handmade, handsewn, stitched and made on wooden lasts.	11 12 0	10 3 0	8 13 0	6 9 0	3 13 0	
B Do.	Ditto	Ditto	Do.	9 8 0	7 4 0	5 10 0	4 10 0	2 4 0	Ditto	9 8 0	7 4 0	5 10 0	4 10 0	2 4 0	
C Do.	Ditto	Ditto	Do.	10 4 0	7 13 0	6 1 0	5 0 0	3 7 0	Made on lasty principles with riveted insoles on iron lasts or machine made.	10 4 0	7 13 0	6 1 0	5 0 0	3 7 0	
D Do.	Ditto	Ditto	Do.	8 0 0	6 1 0	4 12 0	3 14 0	2 4 0	Ditto	8 0 0	6 1 0	4 12 0	3 14 0	2 4 0	
E Do.	Ditto	Ditto	Do.	6 13 0	5 3 0	4 1 0	3 5 0	2 8 0	Any process	6 13 0	5 3 0	4 1 0	3 5 0	2 8 0	
F Do.	Ditto	Ditto	Do.	5 5 0	4 1 0	3 3 0	2 0 0	2 4 0	Ditto	5 5 0	4 1 0	3 3 0	2 0 0	2 4 0	
<p>Rs. a. p. Rs. a. p. Rs. a. p. Rs. a. p.</p>															
Code	Description	Material	Quality	Quantity	Unit	Price	Value	Quantity	Unit	Price	Value	Quantity	Unit	Price	Value
6 A	Men's Chappals	Calf, Kid, Suede, Nabuck, Golden or any other combination thereof with full socks of the same material as upper (Bombay style).	Leather cloth or Leather combination.	7 10 0	6 13 0	6 1 0	4 15 0	All India sizes 5 12 0	Handmade, handsewn, thread or leather stitched or combined thread or leather stitched.	7 10 0	6 13 0	6 1 0	4 15 0	Bombay sizes 5 12 0	
B	Do.	Calf, Kid, Suede, Nabuck, Golden or any other combination thereof without full socks of the same material as upper (Cawnpore style).	Do.	5 11 0	4 3 0	3 7 0	3 1 0	1 4 0	Ditto	5 11 0	4 3 0	3 7 0	3 1 0	1 4 0	
C	Do.	Chrome	Do.	4 15 0	3 7 0	2 11 0	2 4 0	10 13 0	Ditto	4 15 0	3 7 0	2 11 0	2 4 0	10 13 0	
D	Do.	Leather not mentioned above	Do.	4 3 0	3 1 0	2 4 0	..	6 9 0	Ditto	4 3 0	3 1 0	2 4 0	..	6 9 0	

Type	Style	Uppers			Lining	Bottom and Insole	Soles Heels	Thickness	Process	Ladies' sizes 2-7		Maid's sizes 10-1		
		Construction	Material	Leather cloth or combination						Leather	Fancy leather or wooden such as Dutch lilly, platform, Cuban or high, etc.	Single or double soles	Handmade, handsewn, stitched and made on wooden lasts.	Rs. a. p.
7 A	Women's shoes	Court, Laced, Buckled, Monk Zip Fasteners, Strapped, Patent, all styles (except Sandals and Chappals).	Calf or fancy leather uppers	Leather cloth or combination.	Leather	Fancy leather or wooden such as Dutch lilly, platform, Cuban or high, etc.	Single or double soles	Handmade, handsewn, stitched and made on wooden lasts.	Rs. a. p.	Rs. a. p.	14 7 0	10 7 0		
B	Do.	Court, Laced, Buckled, Monk, Zip Fasteners, Strapped, Patent, all styles (including Sandals but excluding chappals).	Chrome, Suede, Sambar, Nubuck, Kid or any other material or combination thereof.	Do.	Do.	Do.	Ditto	Ditto	12 15 0	9 14 0				
C	Do.	Backless Sandals	All kinds leather	Do.	Do.	Do.	Ditto	Ditto	7 10 0	5 5 0				
8 A	Women's Chappals	Chappals	Calf or any other fancy grain-leather with full socks of the same material as upper (Bombay style).	Do.	Do.	Do.	Ditto	Handmade, thread or leather stitched or combined thread and leather stitched.	6 13 0	6 1 0				
B	Do.	Ditto	Calf or any other fancy grain-leather without full socks of the same material as upper (Cawnpore style).	Do.	Do.	Do.	Ditto	Ditto	4 15 0	3 13 0				
C	Do.	Ditto	Chrome, Suede, Sambar, Nubuck, Kid or any other material or combination thereof.	Do.	Do.	Do.	Ditto	Ditto	4 3 0	3 10 0				
9 A	Children's Special type, infant's boy's and youth's footwear.	Strapped footwear, with buttons or buckles, Tie Shoes.	Nubuck, Suede, Glace Kid, Sambar or any fancy leather or any combination thereof.	Do.	Do.	Leather	Double soles	Weltsohn (upper stitched process) or factory principle, riveted insoles and welted.	Rs. a. p.	Rs. a. p.	5 2 0	0 10 0	7 7 0	10 4 0
B	Do.	Ditto	Chrome	Do.	Do.	Do.	Ditto	Ditto	4 6 9	5 14 0	0 6 10 0	0 5 11 0	9 8 0	
C	Do.	Ditto	Any other leather	Do.	Do.	Do.	Single sole	Any process	3 7 0	4 15 0	0 5 11 0	0 5 11 0	8 6 0	
D	Do.	Ditto	Any soft leather material (Sheep skin, etc.).	Do.	Do.	Do.	Thin sole	Handmade, handsewn, thread or leather stitched or combined leather or thread stitched.	2 4 0					
10	PELMSOLLS Women and children.	All styles	White or brown canvas with rubber or reclaimed rubber soles.	Canvas	Rubber or reclaimed rubber soles, insoles any material.	With or without heels.	Rubber or reclaimed rubber	Any process	Rs. a. p.	Rs. a. p.	as given by Datis			
11 A	Indian pattern footwear.	Heavy Afghan or Palochi types such as GADAIWAL and AKALPUR.	Coloured upper leather un-embroidered or embroidered with gold, silver or silk threads up to an area not exceeding four square inches.	Leather	Heavy leather, leather insoles	Thin leather heels.	Double soles	Handsewn, handmade	Rs. a. p.	Rs. a. p.	8 6 0	6 7 0		
B	Do.	Jadhiana Juty	Ditto	Do.	Do.	Do.	Ditto	Ditto	6 4 0	4 15 0				
C	Do.	Desi Juty, Punjabi, Salim shahi or other styles.	Ditto	Do.	Do.	Do.	Ditto	Ditto	3 13 0	3 1 0				

Note—(1) The sole edge of a welted shoe consists of two thicknesses i.e. the sole and the welt. For the purposes of retail sale, this is termed "double leather sole stitched with welt".
 (2) An extra charge of annas nine per pair for sizes 5-12 and annas six per pair for other sizes may be added to welted footwear which have an additional storm welt.

SCHEDULE III—[See Clause 4 (2)]

Footwear other than those specified in Schedules I and II

PART B—On sale by a cottage manufacturer to a factor

1	2	3	4	5	6	Ceiling Price							
						Uppers		Process		(at 71 per cent of the retail price indicated in Schedule III—Part C)		Infant's sizes	
Type	Style	Construction	Material	Lining	Bottom and Insole	Soles Heels	Thickness	Process	Gent's sizes 5-12	Youth's sizes 2-5	Boys's sizes 11-1	Children's sizes 7-10	Infant's sizes 2-6
									Rs. a. p.	Rs. a. p.	Rs. a. p.	Rs. a. p.	Rs. a. p.
1 A	Gent's	Laced, Buckled, Monk, Zip fastener, all styles, other than those shown in type No. 9.	Calf, Kid, Suede, Nubuck, Sambhar, Patent or any other fancy leather or combination thereof	Leather or cloth or combination.	Leather	Leather	Double leather soles with stitched welts.	Handmade, handsewn, stitched and made on wooden lasts.	14 3 0	11 10 0	10 2 0	7 6 0	4 13 0
B	Do.	Ditto	Ditto	Do.	Do.	Do.	Single leather stitched sole	Handmade, handsewn, stitched and made on wooden lasts or veldtschoen.	11 11 0	8 10 0	6 14 0	5 7 0	3 3 0
C	Do.	Ditto	Ditto	Do.	Do.	Do.	Double leather soles stitched with welts.	Made on lasty principles with riveted insoles or iron lasts or machine made.	12 7 0	0 2 0	7 4 0	5 12 0	4 10 0
D	Do.	Ditto	Ditto	Do.	Do.	Do.	Single leather stitched sole	Made on lasty principles with riveted insoles or iron lasts or machine made or veldtschoen.	10 5 0	8 7 0	6 0 0	5 4 0	3 0 0
E	Do.	Ditto	Ditto	Do.	Do.	Do.	Double leather riveted soles	Any process	0 15 0	7 4 0	5 13 0	4 9 0	2 13 0
F	Do.	Ditto	Ditto	Do.	Do.	Do.	Single leather riveted sole	Ditto	8 8 0	6 3 0	5 0 0	3 14 0	2 5 0
2 A	Do.	Ditto	Chrome wholly or in combination with other material.	Do.	Do.	Do.	Double leather soles with stitched welts.	Handmade, handsewn, stitched and made on wooden lasts.	12 12 0	11 2 0	9 9 0	7 2 0	4 1 0
B	Do.	Ditto	Ditto	Do.	Do.	Do.	Single leather stitched sole	Handmade, handsewn, stitched and made on wooden lasts or veldtschoen.	10 10 0	8 1 0	6 6 0	5 2 0	3 0 0
C	Do.	Ditto	Ditto	Do.	Do.	Do.	Double leather soles stitched with welts.	Made on lasty principles with riveted insoles or iron lasts or machine made.	11 0 0	8 10 0	6 12 0	5 8 0	3 14 0
D	Do.	Ditto	Ditto	Do.	Do.	Do.	Single leather stitched sole	Made on lasty principles with riveted insoles or iron lasts or machine made.	0 4 0	7 14 0	0 1 0	5 0 0	2 13 0
E	Do.	Ditto	Ditto	Do.	Do.	Do.	Double leather riveted soles	Any process	8 14 0	6 12 0	5 4 0	4 5 0	2 11 0
F	Do.	Ditto	Ditto	Do.	Do.	Do.	Single leather riveted soles	Ditto	7 7 0	5 10 0	4 7 0	3 10 0	2 2 0
3	Do.	Full Boots or Jodhpurs laced buckled or combination.	Chrome wholly Sambhar, or in combination with other material.	Do.	Do.	Do.	Double leather soles with stitched welts.	Handmade, handsewn, on any principles.	14 3 0	12 3 0	10 10 0	7 10 0	..

1	2	3	4			5	6	7					
			Type	Style	Upper			Construction	Upper	Material	Lining	Bottom and Insoles	Soles Heels
(at 71 per cent of the retail price indicated in Schedule III—Part C)													
Gent's Youth's Boy's Children's Infant's sizes sizes sizes sizes sizes													
5-12 2-3 11-1 7-10 2-6													
Rs. a. P. Rs. a. P. Rs. a. P. Rs. a. P. Rs. a. P.													
4 A	Gent's	Pumps, Sandals, Newcuts, Greaves, Alberts, Full Shippers, Afghan, Chappals, 'Salims' of all designs.	Calf, Kid, Suede, Nubuck, Sambhar, Patent or any other fancy leather or combination thereof.	Leather or cloth combination.	Leather	Leather	Double leather soles stitched with or without welts.	Handmade, handsewn, stitched and made on wooden lasts.	12 1 0	10 0 0	8 13 0	6 6 0	4 4 0
B	Do.	..	Ditto	Do.	Do.	Do.	Single leather stitched sole with or without welts.	Ditto	9 15 0	7 4 0	5 13 0	4 9 0	2 11 0
C	Do.	..	Ditto	Do.	Do.	Do.	Double leather soles stitched with or without welts.	Made on lasty principles with riveted insoles on iron lasts or machine made.	10 6 0	7 13 0	6 3 0	4 15 0	3 14 0
D	Do.	..	Ditto	Do.	Do.	Do.	Single leather stitched sole	Ditto	8 8 0	6 3 0	5 0 0	3 14 0	2 8 0
E	Do.	..	Ditto	Do.	Do.	Do.	Double leather riveted soles	Any process	7 7 0	5 6 0	4 6 0	3 6 0	2 5 0
F	Do.	..	Ditto	Do.	Do.	Do.	Single leather riveted sole	Ditto	8 1 0	4 5 0	3 8 0	2 11 0	2 2 0
5 A	Do.	..	Chrome wholly or in combination with other material.	Do.	Do.	Do.	Double leather soles stitched with or without welts.	Handmade, handsewn, stitched and made on wooden lasts.	11 0 0	9 0 0	8 4 0	6 2 0	3 0 0
B	Do.	..	Ditto	Do.	Do.	Do.	Single leather stitched sole	Ditto	8 14 0	6 12 0	5 4 0	4 5 0	2 2 0
C	Do.	..	Ditto	Do.	Do.	Do.	Double leather soles stitched with or without welts.	Made on lasty principles with riveted insoles or iron lasts or machine made.	9 9 0	7 4 0	5 11 0	4 11 0	3 3 0
D	Do.	..	Ditto	Do.	Do.	Do.	Single leather stitched sole	Ditto	7 7 0	5 10 0	4 7 0	3 10 0	2 2 0
E	Do.	..	Ditto	Do.	Do.	Do.	Double leather riveted soles	Any process	6 6 0	4 13 0	3 13 0	3 2 0	2 5 0
F	Do.	..	Ditto	Do.	Do.	Do.	Single leather riveted sole	Ditto	5 0 0	3 12 0	3 0 0	2 6 0	2 2 0
Remarks													
Gent's Youth's Boy's Children's sizes sizes sizes sizes													
5-12 1-4 10-13 0-0													
Rs. a. P. Rs. a. P. Rs. a. P. Rs. a. P.													
6 A	Men's Chappals	Chappals (other than Afghan or frontier types and half shippers).	Calf, Kid, Suede, Nubuck, Golden or any other combination thereof with full socks of the same material as upper (Bombay style).	Do.	Do.	Do.	Handmade, handsewn, thread or thread stitched or combined thread or leather stitched.	7 2 0	6 6 0	5 11 0	4 10 0	All India sizes 9-12 1-4 4-5	Bombay sizes 6-7 8-10 11-15
B	Do.	..	Calf, Kid, Suede, Nubuck, Golden or any other combination thereof without full socks of the same material as upper (Cawnpore style).	Do.	Do.	Do.	Ditto	5 5 0	3 14 0	3 3 0	2 13 0	10-13 6-7 8-10 0-5 11-15	
C	Do.	..	Chrome	Do.	Do.	Do.	Ditto	4 10 0	3 3 0	2 8 0	2 2 0	..	
D	Do.	..	Leather not mentioned above	Do.	Do.	Do.	Ditto	3 14 0	2 18 0	2 2 0	2 2 0	..	
Ladies sizes 2-7													
Men's sizes 10-1													
Rs. a. P. Rs. a. P.													
7 A	Women's shoes	Court, Laced, Buckled, Monk Zip Fasteners, Strapped Patent, all styles (except Sandals and Chappals).	Calf or fancy leather uppers	Do.	Do.	Do.	Single or double soles	Handmade, handsewn, stitched and made on wooden lasts.	13 8 0	9 12 0	9 12 0
B	Do.	..	Chrome, Suede, Sambhar, Nubuck, Kid or any other material or combination thereof.	Do.	Do.	Do.	Ditto	Ditto	12 1 0	9 4 0	9 4 0

SCHEDULE III [See Clause 4 (2)]
Footwear other than those specified in Schedules I and II
PART C—On retail sale

Type	Style	Construction	Material	Lining	Bottom and Insole	Soles Heels	Thickness	Process	Ceiling Price															
									Rs. a. p.	Rs. a. p.	Rs. a. p.	Rs. a. p.	Rs. a. p.											
1 A	Gent's	Laced, Buckled, Monk, Zip fastener, all styles, other than those shown in Type No. 9.	Calf, Kid, Suede, Nubuck, Sambhar, Patent or any other fancy leather or combination thereof.	Leather or cloth combination.	Leather	Leather	.. Double leather soles with stitched welts.	Handmade, handsewn, stitched and made on wooden lasts.	20	0	0	10	0	0	14	0	10	0	0	0	0	12	0	
B	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather stitched sole ..	Handmade, handsewn, stitched and made on wooden lasts or veldtschoen.	10	8	0	12	2	0	9	11	0	7	10	0	4	8	0	
C	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Double leather soles stitched with welts.	Made on lastry principles with riveted insoles or iron lasts or machine made.	17	8	0	12	14	0	10	4	0	8	2	0	0	0	0	0
D	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather stitched sole ..	Made on lastry principles, with riveted insoles or iron lasts or machine made or veldtschoen.	14	8	0	11	14	0	9	4	0	7	0	0	4	4	0	0
E	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Double leather riveted soles ..	Any process	14	0	0	10	4	0	8	3	0	9	7	0	4	0	0	0
F	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather riveted sole ..	Ditto	12	0	0	8	11	0	7	0	0	5	7	0	3	4	0	0
2 A	Do.	Ditto	Chrome wholly or in combination with other material.	Do.	Do.	Do.	.. Double leather soles with stitched welts.	Handmade, handsewn, stitched and made on wooden lasts.	18	0	0	16	10	0	13	8	0	10	0	0	5	12	0	0
B	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather stitched sole ..	Handmade, handsewn, stitched and made on wooden lasts or veldtschoen.	15	0	0	11	6	0	8	15	0	7	4	0	4	4	0	0
C	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Double leather soles stitched with welts.	Made on lastry principles with riveted insoles or iron lasts or machine made.	10	0	0	12	2	0	9	8	0	7	12	0	5	8	0	0
D	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather stitched sole ..	Made on lastry principles with riveted insoles on iron lasts or machine made or veldtschoen.	13	0	0	11	2	0	8	8	0	7	0	0	4	0	0	0
E	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Double leather riveted soles ..	Any process	12	8	0	9	8	0	7	7	0	6	1	0	3	12	0	0
F	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather riveted sole ..	Ditto	10	8	0	7	15	0	6	4	0	5	1	0	3	0	0	0
3	Do.	Full Boots or Jodhpurs laced buckled or combination.	Chrome wholly, Sambhar, or in combination with other material.	Do.	Do.	Do.	.. Double leather soles with stitched welts.	Handmade, handsewn, on any principles.	20	0	0	17	2	0	15	0	0	10	12	0
4 A	Do.	Pumps, Sandals, Newcuts, Gracians, Albers, Full Slippers, Afghan, Chappals, Salims of all designs.	Calf, Kid, Suede, Nubuck, Sambhar, Patent or any other fancy leather or combination thereof.	Do.	Do.	Do.	.. Double leather soles stitched with or without welts.	Handmade, handsewn, stitched and made on wooden lasts.	17	0	0	14	3	0	12	0	0	9	0	0	0	0	0	0
B	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather stitched sole ..	Ditto	14	0	0	10	4	0	8	3	0	6	7	0	3	12	0	0
C	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Double leather soles stitched with or without welts.	Made on lastry principles with riveted insoles or iron lasts or machine made.	14	8	0	11	0	0	8	12	0	6	15	0	5	8	0	0
D	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather stitched sole ..	Any process	12	0	0	8	11	0	7	0	0	5	7	0	3	8	0	0
E	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Double leather riveted sole ..	Ditto	10	8	0	7	9	0	6	2	0	4	12	0	3	4	0	0
F	Do.	Ditto	Ditto	Do.	Do.	Do.	.. Single leather riveted sole ..	Any process	8	8	0	6	1	0	4	15	0	3	12	0	3	0	0	0

Sl. No.	Description	Material	Style	Ceiling price				Remarks
				Gent's sizes 5-12	Youth's sizes 1-4	Boy's sizes 10-13	Children's size 0-8	
5 A	Do.	Chrome wholly or in combination with other material.	Do.	Do.	Do.	Do.	Handmade, handsewn, stitched and made on wooden lasts.	15 8 0 13 7 0 11 10 0 8 10 0 5 0
B	Do.	Ditto	Do.	Do.	Do.	Do.	Ditto	12 8 0 9 8 0 7 7 0 6 1 0 3 0
C	Do.	Ditto	Do.	Do.	Do.	Do.	Made on lasty principles with riveted insoles or iron lasts or machine made.	13 8 0 10 4 0 8 0 0 6 0 0 4 8 0
D	Do.	Ditto	Do.	Do.	Do.	Do.	Ditto	10 8 0 7 15 0 6 4 0 5 1 0 3 0 0
E	Do.	Ditto	Do.	Do.	Do.	Do.	Any process	9 0 0 6 13 0 5 6 0 4 6 0 3 4 0
F	Do.	Ditto	Do.	Do.	Do.	Do.	Ditto	7 0 0 5 5 0 4 3 0 3 6 0 3 0 0
<p>Rs. a. p. Rs. a. p. Rs. a. p. Rs. a. p.</p>								
6 A	Men's Chappals	Chappals (other than Afghan or Frontier types and half slippers).	Leather cloth or combination.	Leather	Do.	Do.	Handmade, handsewn, thread or leather stitched or combined thread or leather stitched.	10 0 0 9 0 0 8 0 0 6 8 0 4 8 0 11 15 0
B	Do.	Ditto	Do.	Do.	Do.	Do.	Ditto	7 8 0 5 8 0 4 8 0 4 0 0
C	Do.	Ditto	Do.	Do.	Do.	Do.	Ditto	6 8 0 4 8 0 3 8 0 3 0 0
D	Do.	Ditto	Do.	Do.	Do.	Do.	Ditto	5 8 0 4 0 0 3 0 0
<p>Rs. a. p. Rs. a. p.</p>								
7 A	Women's shoes	Court, Laced, Buckled, Monk, Zip fasteners, Strapped, Patent all styles (except Sandals and Chappals).	Do.	Fancy leather or wooden such as Dutch Hilly, flat, Cuban or high, etc.	Do.	Do.	Handmade, handsewn, stitched and made on wooden lasts.	19 0 0
B	Do.	Court, Laced, Buckled, Monk, Zip fasteners, Strapped, Patent, all styles (including Sandals, but excluding chappals).	Do.	Do.	Do.	Do.	Ditto	17 0 0
C	Do.	Backless Sandals	Do.	Do.	Do.	Do.	Ditto	10 0 0

1	2	3	4	5	6	7	8	9	10				
Type	Style	Construction	Material	Lining	Bottom and Insole	Soles Heels	Thickness	Process	Ladies' sizes 2-7	Men's sizes 10-11	Children's sizes 7-10	Boys' sizes 11-1	Youth's sizes 2-5
8 A	Women's Chappals	Chappals	Calf or any other fancy grain- ed leather with full socks of the same material as upper (Bombay style).	Leather cloth or combination.	Leather	Fancy leather or wooden such as Dutch lifty, flat, cuban or high, etc.	Single or double sole	Handmade, thread or leather stitched or combined thread and leather stitched.	Rs. a. p. 0 0 0	Rs. a. p. 8 0 0			
B	Do.	Ditto	Calf or any other fancy grain- ed leather without full socks of the same material as upper (Chawnpore style).	Do.	Do.	Do.	Ditto	Ditto	6 8 0	5 0 0			
C	Do.	Ditto	Chrome, Suede, Sambhar, Nubuck, Kid or any other material or combination thereof.	Do.	Do.	Do.	Ditto	Ditto	6 8 0	4 12 0			
9 A	Children's special type, infant's, boy's, and youths' footwear.	Strapped footwear with buttons or buckles, Tie Shoes.	Nubuck, Suede, Glace Kid, Sambhar or any fancy leather or any combination thereof.	Do.	Do.	Leather	Double soles	Veldtschoen (upper stitched processes) or lasty prin- ciple, riveted insoles and welted.	Rs. a. p. 6 12 0	Rs. a. p. 8 12 0	Rs. a. p. 9 12 0		Rs. a. 13 8 0
B	Do.	Ditto	Chrome	Do.	Do.	Do.	Ditto	Ditto	5 12 0	7 12 0	8 12 0		12 8 0
C	Do.	Ditto	Any other leather	Do.	Do.	Do.	Single sole	Any process	4 8 0	6 8 0	7 8 0		11 0 0
D	Do.	Ditto	Any soft leather material (Sheep Skin, etc.).	Do.	Do.	Do.	Thin sole	Handmade, handsewn, thread or leather stitched or com- bined leather or thread stitched.	3 0 0				
10	(PLIMSOLLS) Gent's women and children.	All styles	White or brown canvas with rubber or reclaimed rubber soles.	Canvas	Rubber or reclaimed rubber soles any material.	With or with- out heels.	Rubber or reclaimed rubber	Any process					
11 A	Indian pattern foot- wear.	Heavy Afghan or Balochi types such as GADAIWAL and AKALPUR.	Coloured upper leather un- embroidered or embroidered with gold, silver or silk threads up to an area not exceeding four square inches.	Leather	Heavy leather, leather linoleum.	Thin leather heels.	Double soles	Handsewn, handmade	Rs. a. p. 11 0 0	Rs. a. p. 8 8 0			
B	Do.	Ludhiana Juty	Ditto	Do.	Do.	Do.	Ditto	Ditto	8 4 0	0 8 0			
C	Do.	Dest Juty, Punjabi, Salim shahi of other styles.	Ditto	Leather, Velvet or any other material or combination thereof.	Light or heavy leather.	Do.	Single or double soles	Ditto	5 0 0	4 0 0			

Note—(1) The sole edge of a welted shoe consists of two thicknesses, i.e., the sole and the welt. For the purposes of retail sale, this is termed "double leather sole stitched with welt".
(2) An extra charge of annas twelve per pair for sizes 5-12 and annas eight per pair for other sizes may be added to welted footwear which have an additional storm welt.

H. AHMED
Dy. Secy. to Govt. of India

New Delhi, 17th February 1945

No. 21 (4)-G.C./44—*Corrigenda*—In the notification of the Government of India in the Department of Industries and Civil Supplies, No. 21 (4)-G.C./44, dated the 10th February 1945 published in the *Gazette of India*, dated the 10th February 1945 in respect of the Footwear Control Order,—

1. For "Rs. 1-17-0" in column 4 against Childrens Plimsolls, Popular Lacing sizes from 9—2 in Schedule II substitute "Rs. 1-7-0".

2. For "Rs. 4-6-9" in col. 6 against type No. 9B under Infants sizes 2—6 in Part A, Schedule III substitute "Rs. 4-6-0".

3. In Part B, Schedule III the remarks "as given by Batas" should be read against Type No. 10.

4. In Parts A and C Schedule III against type No. 6A under 'Remarks' for the existing entries substitute the following:—

All India Sizes	Bombay Sizes
5—12	0—3
1—4	4—5
10—13	6—7
6—9	8—10
0—5	11—15

5. In Parts A, B and C of Schedule III against Type No. 11C(a) in col. 3 under the heading "Material" or "Ditto" substitute the following,—

"Leather, Velvet or any other material or combination thereof."

(b) in col. 4 under the heading "Lining" for the existing entry substitute the following:—

"Ditto"

6. In Parts A, B and C of Schedule III in col. 4 under the heading "Soles, Heels" delete the entries against Type No. 8A, B and C.

7. (i) For "Rs. 3-2-0" in col. 4 against Ladies shoes, Sandals and Chappals, "Lady" in Schedule II substitute "Rs. 3-8-0".

(ii) For "Rs. 2-0-0" in col. 4 against Mens' shoes, sandals and Chappals, "Popular" in Schedule II substitute "Rs. 2-2-0".

8. In Parts A, B and C of Schedule III in col. 3 under heading "Construction" against Type No. 6A delete the existing entry and substitute the following:—

"Chappals (other than Afghan or Frontier types) and half slippers."

3. In Part A after the entry relating to Type 7C the following shall be inserted, namely:—

D.	Do.	Court, Laced, Buckled Monk, Zip Fasteners, Strapped, Patent, all styles (including Sandals but excluding Chappals).	Chrome, Suede, Sambhar, Nubuck, Kid or any other material or combination thereof.	Do.	Do.	Do.	Do.	Made on lastry principles with riveted insoles on iron lasts or machine sewn.	Rs. as.	Rs. as.
									11	6 8 10

4. In Part B, after the entry relating to type 7C, the following shall be inserted, namely:—

D. as in Part A above

Rs. as. 10 10
Rs. as. 8 1

5. In Part C, after the entry relating to Type 7C, the following shall be inserted, namely:—

D. as in Part A above

Rs. as. 15 0
Rs. as. 11 6

PRESS NOTE

ANTI-PROFITEERING ORDINANCE

REVISED PRICES OF GRAMOPHONE RECORDS AND SPARE PARTS

Bombay, 27th January 1945

The Central Government have added "Bangaphone" and "Gulshan" makes; to the list of H. M. V., Columbia, Parlophone, etc. gramophone records in respect of which maximum prices have been fixed. The amending Notification now fixes the retail selling price of standard category 8" size records of all the makes for which ceiling prices have been fixed (such as H. M. V., Columbia, Parlophone etc.) at Rs. 1-8-0 if it is in European language and Rs. 2 if in an Indian language. The maximum retail selling price of a standard category 8" Twin, Regal, Regal-Zono, Rex or Orient record has been revised to Rs. 1-10-0. The price of a main spring of any make, size 1" and below, has been revised to Rs. 6.

PRESS NOTE

MAXIMUM WHOLESALE PRICES OF CERTAIN BRANDS OF CIGARETTES

Bombay, 10th February 1945

The Central Government have now fixed the maximum wholesale prices of Carlton Special Magnum cigarettes at

9. In Parts A, B and C of Schedule III in col. 2 delete the existing entry against Type No. 9A, under heading "Style" and substitute the following,—

"Special type Infants', Children's boys and youths footwear."

New Delhi, 24th February 1945

No. 21(4)-G.C./44—In exercise of the powers conferred by sub-rule (2) of rule 81 of the Defence of India Rules, the Central Government is pleased to direct that the following amendments shall be made in the Footwear Control Order 1945, namely:—

1. In clause 7 of the said Order,—

(i) to sub-clause (2) the following proviso shall be added:—

"Provided that in the case of footwear in the possession of a retailer which has been marked in accordance with the provisions of the Footwear Control Order, 1944, the retailer shall be responsible for bringing those markings into conformity with the provisions of this Order before the 31st March 1945."

(ii) to sub-clause (3) the following proviso shall be added:—

"Provided that a retailer may, until the 31st March 1945, have in his possession any footwear on which particulars are impressed or marked in accordance with the provisions of the Footwear Control Order, 1944."

2. In Schedule III annexed to the said Order,—

In Parts A, B and C—

(a) for the entries in the column headed "Lining" against the Types specified below, the following entries shall be substituted:—

4 and 5 "In the case of Afghan Chappals, with or without lining, and in other cases Leather or cloth or combination."

6A and B } "Leather or cloth or combination."

6D

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6C

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H. AHMED

Deputy Secretary to Government of India

Rs. 33-8-0 per thousand in packets of ten and Rs. 35 per thousand in tins of fifty, and of Messrs. National Tobacco Company's "Victoria" brand of cigarettes at Rs. 13-12-0 per thousand.

PRESS NOTE

FIXATION OF TAILORING CHARGES

CONTROLLER GENERAL CLARIFIES POSITION

Bombay, 13th February 1945

The exact purpose and significance of the Department of Industries and Civil Supplies Notification issued under section 3 of the Hoarding and Profiteering Prevention Ordinance and published in the *Gazette of India*, dated the 18th November 1944, fixing tailoring charges have not been understood. It is, therefore, stated that these tailoring charges apply only to those establishments which have obtained authority under the appropriate section of the Ordinance for refusal to sell cloth by the yard and for supply of ready-made garments. The notification does not apply to those dealers who receive cloth and levy only tailoring charges for the garments made by them. Rates charged by such dealers are expected to be very much lower than those fixed for 'C' class establishment under the notification referred to above.

PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE AT PATNA NOTIFICATIONS

The 7th March 1945

No. 3—OX-1-45-R.—In pursuance of section 20 of the Court-fees Act (Act VII of 1870), the Court is pleased to declare for general information, with the approval of the Provincial Government of Orissa, that the provisions of the rules regulating the fees chargeable for serving and executing processes by the High Court and other fees as prescribed in rules 1 to 13 in Part III, Chapter XIII at pages 83 to 86 of the Rules of the High Court at Patna, 1916, (Third Edition), which are referred to in the Schedule hereto annexed shall, from the date of publication hereof, apply to cases arising in the ex-Madras areas in the Province of Orissa, in supersession of the rules of the Madras High Court on the subject in force there.

SCHEDULE

The rules on pages 83 to 86 of the Patna High Court Rules, 1916 (Third Edition), beginning with the words "Part III—Fees and costs" and ending with "annexed to affidavits".

The 7th March 1945

No. 4—IX-7-45-R.—In pursuance of section 20 of the Court-fees Act (Act VII of 1870) and section 224(1) of the Government of India Act, 1935, the Court is pleased to declare for general information, with the approval of the Provincial Government of Orissa, that the provisions of the rules referred to in the Schedule hereto annexed regulating the fees chargeable for serving and executing processes by the Civil Courts and other fees prescribed in Part V, Chapters I and II at pages 120 to 148 of the General Rules and Circular Orders of the High Court of Judicature at Patna (Civil), Volume I, 1922, (Second Edition), shall, from the date of publication hereof, apply to cases arising in the ex-Madras areas of the Province of Orissa, in supersession of the rules of the Madras High Court on the subject now in force there.

SCHEDULE

The whole of Part V, Chapters I and II at pages 120 to 148 of the General Rules and Circular Orders, Civil, Volume I, 1922, (Second Edition).

The 7th March 1945

No. 5—IX-7-45-R.—The following amendments to the rules regulating the fees chargeable for serving and executing processes, in the General Rules and Circular Orders of the High Court of Judicature at Patna (Civil), Volume I, 1922, (Second Edition), having been made and approved in accordance with the provisions of section 20 of the Court-fees Act (Act VII of 1870), are published for general information:—

I. In the tables under rule 1 in Part V, Chapter I at page 122—

(i) In each of the three columns for amount against Article 7(b) insert the words "For Bihar only" below the words "per cent".

(ii) Insert the following new clause below clause (b) under Article 7:—

"(c) for selling the property, a percentage or poundage on the gross amount realized by the sale up to Rs. 1,000 at the rate of—

3 2 0 per cent	1 3 2 0 per cent	3 2 0 per cent
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together with a further fee on all excess of gross proceeds beyond Rs. 1,000 at the rate of—

1 9 0 per cent for Orissa.	1 9 0 per cent for Orissa.	1 9 0 per cent for Orissa."
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II. In Part V, Chapter I at page 122, insert the following below the existing Article 8 in the tables under rule 1:—

"Article 9—For processes applied for and ordered to be executed in the Province of Orissa as emergent—

The fee will be the ordinary fee and half as much again.	The fee will be the ordinary fee and half as much again.	The fee will be the ordinary fee and half as much again."
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The 7th March 1945

No. 6—IX-7-45-R.—In pursuance of section 20 of the Court-fees Act (Act VII of 1870) and section 224(1) of the Government of India Act, 1935, the Court is pleased to declare for general information, with the approval of the Provincial Government of Orissa, that the provisions of the

rules referred to in the Schedule hereto annexed regulating the fees chargeable for serving and executing processes by the Criminal Courts, and other fees, prescribed in Part V, Chapter I at pages 77 to 94 of the General Rules and Circular Orders of the High Court of Judicature at Patna (Criminal), Volume I, 1922, shall, from the date of publication hereof, apply to cases arising in the ex-Madras areas of the Province of Orissa, in supersession of the rules of the Madras High Court on the subject now in force there:—

SCHEDULE

The whole of Part V, Chapter I at pages 77 to 94 of the General Rules and Circular Orders, Criminal, Volume I, 1922.

By order of the High Court
A. SALISBURY
Registrar

FINANCE DEPARTMENT NOTIFICATION

The 13th March 1945

No. 1472-F.—The following notification, issued by the Government of India in the Finance Department, is republished for general information.

By order of the Governor
J. E. MAHER

Addl. Secretary to Government

Simla, 21st December 1944

No. F. 1 (2)-R. II/39—In exercise of the powers conferred by clause (a) of sub-section (2) of section 241 of the Government of India Act, 1935, the Governor-General in Council is pleased to make the following amendments to the Civil Service Regulations, namely:—

I. For Article 475A of the said regulations the following shall be substituted, namely:—

"475A.—The grant of special additional pensions to officers specified in Article 349A is regulated as follows:—

(1) The special additional pension admissible under this Article is not to be given as a matter of course but only where the service rendered is approved as satisfying the standard of work and conduct required in the special conditions of the post or duty hereinafter mentioned.

(2) Officers who have held posts listed in the Schedule to this Article may be granted an additional pension (a) at the rate of Rs. 300 for each completed year of effective service in any post included in the lower grade, and (b) at the rate of Rs. 500 for each completed year of effective service in any post included in the upper grade, up to a maximum of Rs. 1,500 per annum for service in lower grade appointments and Rs. 2,500 per annum for service in lower and upper grade appointments combined or in upper grade appointments alone. Provided that in the case of an officer who has earned an additional pension by service in appointments in both the upper and lower grades, service for any broken period of a year in the upper grade may count as service in the lower grade if his pension would be thereby increased.

(3) An officer who has held a temporary post which has been declared by the authority competent to create the post as carrying similar duties and responsibilities, and which carries the same rate of pay as a post listed in the Schedule, may be granted an additional pension in respect of that post at the rate and subject to the conditions prescribed in clause (2) of this Article.

(4) For the purpose of clauses (2) and (3) of this Article "effective service" includes, besides periods of duty in a post mentioned in the said clauses—

(i) duty performed—

(a) in a post of corresponding rank and responsibility in foreign service, or

(b) on deputation on special duty, or

(c) in a temporary post, or

(d) in a permanent post in an officiating capacity, to which an officer is transferred or appointed whilst holding the post mentioned in clause (2) or (3), if, in the case of an officer who held a post mentioned in clause (2) in an officiating capacity, or of an officer who held a post mentioned in clause (3), Government certifies that he would, if he had not been so transferred, or appointed, have continued to officiate in or hold the post concerned.

(ii) Privilege leave or leave under the Fundamental Rules corresponding to privilege leave for the purpose of calculating service for pension taken by the officer during his service in a post mentioned in clauses (2) and (3) or during the period of duty covered by sub-clause (i) of this clause, if in the case of an officer who has held a post mentioned in clause (2) in an officiating capacity, or who

has held a post mentioned in clause (3), Government certifies that he would, if he had not proceeded on leave, have continued to officiate in the post mentioned in clause (2), or have held a post mentioned in clause (3).

For the purpose of this sub-clause privilege leave or leave under the Fundamental Rules corresponding to privilege leave, taken by an officer immediately on vacating any of the posts mentioned in sub-rules (2) and (3) of Fundamental Rule 97 during which he is left without a lien on any permanent post, shall be regarded as leave taken during his service in such a post.

(5) An officer of pensionable status who has held a post in foreign service with a State-Owned Railway worked by a Company, which is certified by Government to correspond in rank and responsibility with a State Railway post listed in the Schedule may be granted an additional pension in respect of that post at the rates and subject to the conditions prescribed in clause (2) of this Article, provided that, for the purposes of this clause "effective service" means duty (including privilege leave or leave under the Fundamental Rules corresponding to privilege leave for the purpose of calculating service for pension) in a foreign service post.

(6) An officer who has received under the second proviso to Fundamental Rule 30 (1) or under Fundamental Rule 113, officiating promotion to one of the posts listed in the Schedule, or in whose case Government certifies that he would have received such promotion had he not been on special duty or held a temporary post, may be granted an additional pension at the rates and subject to the conditions prescribed in clause (2), as though he had held during the period for which he officiated or would have officiated, a post listed in the Schedule.

For the purpose of this clause the period of officiating promotion includes any privilege leave or leave under the Fundamental Rules corresponding to privilege leave for the purpose of calculating service for pension taken during the period, if Government certifies that, had the officer not been on leave, he would have continued in the same capacity.

(7) In the case of officers entering Government service after the 31st December 1909, other than officers of the Indian Forest Service who were appointed on probation on or before that date, the grant of the additional pension is subject to the condition that they must in the event of voluntary retirement have completed 28 years of qualifying service. Voluntary retirement for the purpose of this rule should be taken as retirement under Article 464 and 465A (i)."

II. In the Schedule of appointments carrying additional pensions.

A—Upper Grade appended to Article 475A,—

(i) To the entry "Secretary, Railway Board" the following shall be added, namely:—

"up to 30th May 1940"

(ii) For the entries "Controller of Railway Accounts Director, Clearing Accounts Office and Chief Accounts Officer" the following shall be substituted, namely:—

"Director, Railway Clearing Accounts Office (up to 31st May 1938) Director of Accounts Railway Board (formerly designated Controller of Railway Accounts) Financial Adviser and Chief Accounts Officer, State Railways (formerly designated Chief Accounts Officer)."

(iii) For the entry 'Principal Administrative Officer, Agricultural Expert and Veterinary Expert of the Imperial Council of Agricultural Research when the posts are held by officers in pensionable service', the following shall be substituted, namely:—

"Principal Administrative Officer of the Imperial Council of Agricultural Research when the post is held by an officer in pensionable service.

Agricultural Commissioner with the Government of India (formerly designated Agricultural Expert of the Imperial Council of Agricultural Research) when the post is held by an officer in pensionable service.

Animal Husbandry Commissioner with the Government of India (formerly designated Veterinary Expert or Animal

Husbandry Expert of the Imperial Council of Agricultural Research) when the post is held by an officer in pensionable service."

III. In the Schedule of appointments carrying additional pensions.

B—Lower Grade—

(i) The following shall be inserted, namely :—

"Secretary, Railway Board (from 31st May 1940).

Director, Railway Clearing Accounts Office, from 1st June 1938.

Deputy Director Accounts Railway Board (formerly designated Deputy Controller of Railway Accounts).

Deputy Director, Railway Clearing Accounts Office, up to the 31st May 1938."

(ii) To the entry "Deputy Director of Finance, Railway Board" the following shall be added, namely :—

"up to 2nd June 1941"

(iii) To the entry "Superintendent Watch and Ward, Great India Peninsula and East India Railways" the following shall be added, namely :—

"up to the 13th June 1941"

(iv) After the entry "Collectors of Salt Revenue, Madras and Bombay," the following shall be inserted, namely :—

"Collectors, Central Excises and Salt, North-Eastern India and North-Western India."

B. C. A. COOK

Dy. Secy. to the Govt. of India